

2277

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.367/2022**

IN THE MATTER OF

RAJENDRA PRASAD GUPTA

...APPLICANT

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

...RESPONDENT(s)

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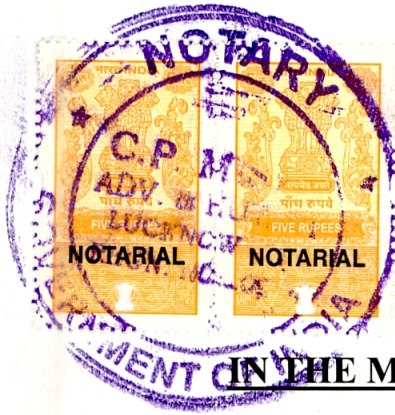
THROUGH COUNSEL



BHANWAR PAL SINGH JADON
 COUNSEL FOR AGRA NAGAR NIGAM
bhanwar09jadon@gmail.com | 6375115224

DATE: 20.04.2026
PLACE: NOIDA

2279



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FURTHER PROGRESS REPORT BY WAY OF AFFIDAVIT IN
COMPLIANCE OF ORDER DATED 05.02.2026 PASSED BY THE
HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,
NEW DELLHI

I, Vinay Kumar Singh, S/o Late P.N. Singh, aged about 59 years, Special Secretary, Environment, Forest And Climate Change Department, State of U.P, do hereby solemnly state and affirm as under;

1. That I, am well conversant with the facts and circumstances of the present case and am competent to swear this affidavit.

20/4/26
C.P. MISRA
ADV. & NOTARY
HQ LUCKNOW U.P. INDIA
REGN. NO. 20914
EXPIRY DATE-15-3-2030

That the Deponent, in the aforesaid official capacity, has been duly authorized to swear and file the present affidavit on behalf of the

Secretary, Environment, Forest and Climate Change, Government of Uttar Pradesh, owing to the latter's unavailability on account of official engagements. The Deponent is well acquainted with the facts and circumstances of the present case and is competent to depose thereto.

3. That the Hon'ble Tribunal vide order dated 05.02.2026 has directed the State of UP to file a further progress report. The relevant para is as stated below:

"...16. The above table though mentions the status of ETPs and also discloses the final discharge in river Ganga but it does not disclose if those ETPs are complying with the norms.

17. In view of the above submissions, counsel for the State and NMCG are granted six weeks' time to file further progress report keeping in view the observations made above..."

FURTHER STATUS IS AS STATED BELOW:

4. That it is submitted that there are total 76 drains being discharged in River Ganga and Varuna, out of which, for total 31 drains (7 drains of River Ganga and 24 drains of River Varuna), partially tapped/ untapped, carrying untreated domestic effluent.

5. That as per the report received from the UP Jal Nigam (Rural), the progress made is as follow:

- i. The project for tapping 16 drains discharging into the Varuna River, out of the 43 identified drains within the municipal limits of Varanasi, has been prepared under the *Namami Gange Programme* in the form of a Detailed Project Report (DPR). The same has been forwarded to the National Mission for Clean Ganga (NMCG), New Delhi, vide Letter dated 06.01.2026 issued by the Project Director, State Mission for Clean Ganga (SMCG), Lucknow. The NMCG has nominated MNIT Roorkee for third-party appraisal, and a site inspection has already been conducted by them. Upon approval of the project by NMCG, New Delhi, the tendering process is expected to be completed within approximately six months, and thereafter, the execution of the project is proposed to be completed within 24 months.

A copy of the Letter dated 06.01.2026 is annexed herewith and marked as **ANNEXURE-1**.

- ii. A Detailed Project Report (DPR) for **the upgradation of the 9.8 MLD Sewage Treatment Plant (STP) to a capacity of 12 MLD** was prepared and submitted to SMCG, Lucknow through the Chief Engineer (Ganga), U.P. Jal Nigam (Rural), Lucknow. Certain

objections were raised, which have since been resolved, and the revised DPR shall be resubmitted shortly.

- iii. Considering the time required for approval and execution of the aforesaid project, **a provision has been made to divert the sewage presently reaching the 8 MLD STP at Bhagwanpur to the newly constructed 55 MLD capacity STP at Bhagwanpur. Accordingly, the sewage received at Bhagwanpur STP shall also be treated in compliance with the revised standards as per the directions of the Hon'ble Tribunal.**
- iv. Further, the NMCG, New Delhi, vide Letter dated 06.03.2025, has granted approval to the construction of the 60 MLD STP for treatment of domestic sewage being discharged into the Varuna River through the Durga Drain in Varanasi. In pursuance thereof, the tender process has been completed, the executing firm has been selected, and the **Letter of Award (LoA) has been issued on 25.02.2026. The project is proposed to be completed within 24 months from the date of commencement.**
- v. Similarly, another project for construction of a proposed 45 MLD capacity new Sewage Treatment Plant (STP) for treatment of domestic sewage being discharged into the River Ganga through the

Railway Drain, which is presently being discharged directly into the Ghuraha Drain, has been approved by NMCG, New Delhi, vide Letter dated 22.01.2025. The tender process has been completed, the firm has been selected, and the Letter of Award (LoA) was issued on 25.02.2026. The work is proposed to be completed within 24 months from the date of commencement.

A copy of the letter dated 22.01.2025 is annexed herewith and marked as **ANNEXURE-2**.

- vi. **Ghuraha Drain, Ramnagar, Bandhauli-** For treatment of sewage generated from the VDA Colony, which is currently being discharged directly into the Ghuraha drain, tenders have been invited for construction of a 350 KLD capacity STP. **The technical bids were opened on 25.03.2026 and are presently under evaluation. The installation of the STP is proposed to be completed within four months after completion of the tender process.**
- vii. Additionally, a DPR, for upgradation of the existing 80 MLD capacity Sewage Treatment Plant (STP) in Varanasi to a capacity of 250 MLD, under the *Namami Gange Programme* has been prepared and forwarded to NMCG, New Delhi, vide Letter dated 10.12.2025 issued by the Additional Project Director, SMCG, Lucknow. MNIT Roorkee

has been nominated for third-party appraisal, and site inspection has already been carried out. **Upon approval of the project by NMCG, the tender process is expected to be completed within approximately six months, and thereafter, the project execution is proposed to be completed within 30 months.**

A copy of the Letter dated 10.12.2025 is annexed herewith and marked as **ANNEXURE-3**.

A copy of the report dated 15.04.2026 by UP Jal Nigam (Rural) is annexed herewith and marked as **ANNEXURE-4**.

6. That the as per the report dated 16.04.2026 received by the Deponent from the UP Jal Nigam (Rural), the updated status is as follows:
 - i. **Narokhar Drain-** A DPR has been prepared under the Namami Gange Programme by U.P. Jal Nigam (Rural), Varanasi, and forwarded to NMCG, New Delhi, vide Letter dated 06.01.2026 through the Project Director, SMCG, Lucknow. IIT Roorkee has been nominated for third-party appraisal, and site inspection has been completed. Upon approval by NMCG, the tender process is expected to be completed within 6 months, and project execution within 24 months thereafter.

A copy of the Letter dated 06.01.2026 is annexed herewith and marked as **ANNEXURE-5**.

- ii. **STP, Bhagwanpur – 55 MLD-** The STP and associated works have been completed and commissioned. **Operation and maintenance for a period of 15 years has commenced from 17.03.2026.**
- iii. **STP, Bhagwanpur – 9 MLD-** The STP is functional and compliant; it is presently treating sewage received from Banaras Hindu University.
- iv. **STP, Lohta – 55 MLD-** The project has been approved by NMCG, New Delhi, vide Letter No. Pr-12012/20/2022-TECH-I/NMCG dated 06.03.2025. The tender process has been completed, the executing firm selected, and the Letter of Award (LoA) issued on 25.02.2026. The project is proposed to be completed within 24 months from the date of commencement.

A copy of the report dated 16.04.2026 is annexed herewith and marked as **ANNEXURE-6**.

7. That furthermore, it is humbly submitted that the UPPCB is regularly monitoring the established STPs and the ETPs in District Varanasi and Chandauli.

A copy of the analysis report of STP and ETP is annexed herewith and marked as **ANNEXURE-7**.

8. That The Deponent has received a report dated 10.04.2026 from the UP Jal Nigam (Urban) which entails the further progress with regards to the tapping of drains, household sewerage connections and tapping of drains as temporary measure.

A copy of the report dated 10.04.2026 by UP Jal Nigam (Urban) is annexed herewith and marked as **ANNEXURE-8**.

9. That it is most humbly submitted before the Hon'ble Tribunal that for the laying of the sewer networks, the DPR for the same shall be prepared by the UP Jal Nigam (Urban) expeditiously and subsequent to the approval of the DPR, it shall take 30 months for the laying of the sewer network.

10. That for the kind perusal of the Hon'ble Tribunal, a tabular chart has been prepared mentioning the status of the untapped/partially tapped drains. The tabular chart is annexed herewith and marked as **ANNEXURE-9**.

11. That Hence, the present affidavit is being filed for the kind consideration and perusal of this Hon'ble Tribunal.

12. I state that everything stated above has been stated by me in my official capacity on and derived from the official records and I state that nothing

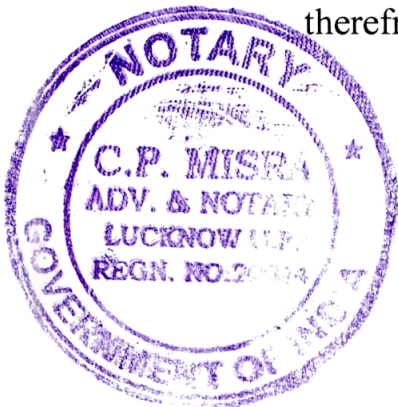
being filed for the kind consideration and perusal of this Hon'ble Tribunal.

[Handwritten Signature]
DEPONENT

VERIFICATION

Verified at Lko. U.P. on this the 20 day of April, 2026 that the contents of above affidavit are true and correct to my knowledge based on records and information received and believed to be true, no part of it is false and nothing material has been concealed therefrom.

[Handwritten Signature]
DEPONENT



Sworn and Verified
Before Me

[Handwritten Signature]
20/4/26
C.P. MISRA
ADV. & NOTARY
HQ LUCKNOW U.P INDIA
REGN. NO. 20014
EXPIRY DATE-15-3-2030

Identify the deponent/Executant/Swary
who has/have signed/put *[Signature]* before me

[Handwritten Signature]

2288

**OFFICE OF THE PROJECT DIRECTOR
STATE MISSION FOR CLEAN GANGA**

6-Rana Pratap Marg, U.P. Jal Nigam Head Quarter, Hazratganj, Lucknow-226001

Letter no. 21 / 701 / SMCG-UP/01 Dated : 06 / 01 / 2025

To,

Executive Director (Project),
National Mission for Clean Ganga,
Major Dhyan Chand National Stadium,
1st Floor, India Gate, New Delhi-110 002

**Subject:-DPR for "Tapping of Newly Identified Drains Falling in River Varuna in Varanasi City",
Estimated Cost Rs. 296.79 Cr (Cost of work Rs. 116.70 Cr. + 15 years O&M cost Rs. 180.09
Cr.)**

Sir,

This is to inform that the "DPR for Tapping of Newly Identified Drains Falling in River Varuna in Varanasi City, Estimated Cost Rs. 296.79 Cr (Capital Cost Rs. 116.70 Cr. + 15 years O&M cost Rs. 180.09 Cr.) has been prepared by U.P. Jal Nigam (Rural). Details of the DPR are as under:-

Sl.No.	Name of Project	Estimated cost (Rs. in Cr)		
		Cost of works	O & M for 15 yrs	Total Cost
1	Tapping of Newly Identified Drains Falling in River Varuna in Varanasi City	116.70	180.09	296.79

The provisions made in the DPR are as mentioned:-

1. I&D - 19 no.
2. STP - 01 no., Capacity 10 MLD
3. SPS - 04 no, Capacity (10,5,15,25 MLD)
4. O&M - 15 years

The DPR received from the Chief Engineer (Ganga), UP Jal Nigam (Rural), Lucknow vide letter no.670/012-0272(30)/2025 dated 30.12.2025 has been examined by SMCG-UP and is being forwarded for review, and initiating appraisal activities for its approval under "Namami Gange" programme.

Thank you

Yours sincerely,

(Jogindra Singh)
Project Director

Encl.As above.

Copy forwarded for information to:

1. Chief Engineer (Ganga), U.P. Jal Nigam (Rural), Lucknow.
2. Chief Engineer (Varanasi Zone), U.P. Jal Nigam (Rural), Varanasi.
4. Superintending Engineer, Circle office, UP Jal Nigam (Rural), Varanasi with direction to send one hard copy and soft copy of DPR to NMCG, through special messenger.

Project Director

No. Pr-12012/14/2021- TECH1 NMCG

भारत सरकार, जल शक्ति मंत्रालय
जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग
राष्ट्रीय स्वच्छ गंगा मिशन

प्रथम तल, मेजर ध्यानचंद नेशनल स्टेडियम,

इंडिया गेट, नई दिल्ली-1

दिनांक: 22nd January 2025

सेवा में,

The Project Director (UP-SMCG),

State Mission for Clean Ganga – Uttar Pradesh

6, Rana Pratap Marg, Uttar Pradesh Jal Nigam Head Quarter

Hazratganj, Lucknow – 226001

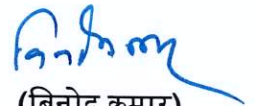
Sub: Administrative Approval and Expenditure Sanction for “Interception & Diversion and STP works at Pt. Deen Dayal Upadhyay Nagar, Chandauli, Uttar Pradesh” under Namami Gange Mission – II, with 100% central sector support at an estimated cost of Rs. 262.78 Crore (Rupees Two Hundred Sixty-Two Crore and Seventy-Eight Lakh only).

महोदय,

I am directed to convey the grant of Administrative Approval and Expenditure Sanction for the project on “Interception & Diversion and STP works at Pt. Deen Dayal Upadhyay Nagar, Chandauli, Uttar Pradesh” under National Ganga Plan (NGP) – Non-EAP budget head of Namami Gange Mission – II, with 100% central sector support at an estimated cost of **Rs. 262.78 Crore (Rupees Two Hundred Sixty-Two Crore and Seventy-Eight Lakh only), inclusive of 15-year O&M and GST**, to be implemented on **Hybrid Annuity based PPP Model (HAM)** with the following major components:

- a. Construction of 45 MLD STP, including sludge digester
 - b. Construction of 43 MLD Main Pumping Station at Railway Nala
 - c. Construction of 17 MLD SPS at Ganda Nala
 - d. Rising Main – 60 m (From Railway Nala SPS to STP) and 3750 m (From Ganda Nala SPS to STP)
 - e. I&D of 2 drains namely Railway Nala (22.82 MLD) and Ganda Nala (9.19 MLD)
 - f. Treated effluent disposal line– 60 m
 - g. 15 years of Operation & Maintenance including the Manpower, chemicals, other maintenance, Power, and Fuel charges
 - h. ESAMP, Public outreach and GAAP
2. The summary of cost is given at **Annexure-I**.
 3. Administrative Approval and Expenditure Sanction for the project is granted subject to General & Technical conditions as per **Annexure-II**, Specific conditions and directions of EC as per **Annexure-III** and Financial conditions as per **Annexure-IV**.

4. The period of completion of the project is 21-months (18-month construction + 3-month trial & commissioning) from the date of start of the project (excluding expected bidding period of 6 months). The procurement of goods and services shall be made strictly as per the 'NGRBA programme framework' and various other guidelines of NMCG. The detailed schedule of the project implementation is given in **Annexure-V**.
5. UPSMCG and EA (Uttar Pradesh Jal Nigam – Rural) may ensure that there are no overlaps with the works being undertaken by the State Government and may obtain necessary permissions/ clearances, including possession of required land parcels for the project before awarding the contract.
6. Any cost escalation over and above the sanctioned cost attributable to Uttar Pradesh Government, including due to delay in land acquisition, change in scope post-project approval etc., will be borne by the State Government concerned.
7. The grantee institution i.e. State Mission for Clean Ganga (SMCG) Uttar Pradesh is a registered society of the State Government constituted with the objective of effective implementation of the Namami Gange Programme activities at the State level, and the State is responsible in the long term for the conservation and health of the state's stretch of the river Ganga.
8. The sanctioned cost of the project will be borne from the 'National Ganga Plan – Non EAP budget head of Namami Gange Mission – II and expenditure incurred will be booked under the component "Nirmal Ganga – Infrastructure Development and Asset Creation – Pollution Abatement Management - Sewerage Infrastructure - Sewage Treatment Plants (STP) - HAM projects". The NMCG/Government of India reserves the right to withdraw the sanction at any stage, if it is convinced that the fund has not been properly utilized or appropriate progress is not being made.
9. In case of violation of any of the conditions of the grant or in case of closure or dissolution of the grantee organization, the Government shall take possession of all the assets of the organization acquired out of the Government grants and use them in any manner deemed appropriate or to recover from the organization the value of such assets at its discretion.
10. This AA&ES is issued based on the appraisal and sanction of the Executive Committee vide its 59th meeting held on 30th December 2024 as well as the approval of Director General – National Mission for Clean Ganga vide e-office Note#73 dated 21.01.2025 and concurrence of ED (Finance), NMCG vide eoffice Note#71 dated 21.01.2025.


(बिनोद कुमार)

निदेशक (परियोजनाएँ), एनएमसीजी

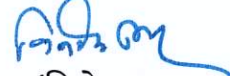
जानकारी एवं आवश्यक कार्यवाही हेतु प्रतिलिपि:

2291

- 1) The Chief Secretary, Government of Uttar Pradesh, Lucknow-226001.
- 2) The Managing Director, Uttar Pradesh Jal Nigam – Rural, 6, Rana Pratap Marg, Lucknow - 226001
- 3) The District Magistrate/ Chairman, District Ganga Committee, Varanasi, Uttar Pradesh.
- 4) The Municipal Commissioner, Varanasi Nagar Nigam, Sigra, Varanasi, Uttar Pradesh, 221001.
- 5) The Executive Officer, Nagar Palika Parishad, Chandauli

जानकारी हेतु प्रतिलिपि:

- 1) PS to Hon'ble Minister – Jal Shakti, Shram Shakti Bhawan, N. Delhi-110001
- 2) PPS to Secretary, DoWR, RD & GR, Shram Shakti Bhawan, New Delhi-110001
- 3) PS to DG / ED(Projects) / ED(Finance) / ED(Technical) / ED (Admin.), NMCG, New Delhi
- 4) Dr. Nadeem Khalil, Professor (Env. Engg.) and Member Secretary SPV – CPIMC (Env.), General Section O/o Registrar, Aligarh Muslim University, Aligarh - 202001
- 5) Sanction Folder/Guard File/MIS Division, NMCG


(बिनोद कुमार)

निदेशक (परियोजनाएँ), एनएमसीजी

22.01.2025

Summary of cost for the project proposal of "I&D and STP works at Pt. Deen Dayal Upadhyay Nagar, Chandauli, Uttar Pradesh"

(Amount in Rs. Lakh)

S No.	Items	Quantities	Approved Cost	Remarks
A	Basic Capital Cost			
A.1	MPS and allied works (SPS, Bar Screen chambers & Bye-pass sewer) - 43 MLD	1 No	700	
A.2	SPS at Ganda Nala & allied works - 17 MLD	1 No	425	
A.3	I&D works including strengthening	2 No.	81.59	
A.4	Rising Main from SPS to STP	500 mm, 3750 m	700	
A.5	Rising Main from MPS to STP	800 mm, 60 m	36.22	
A.6	STP - 45 MLD	1 No	6750	The STP cost is inclusive of sludge digester cost.
A.7	Treated Effluent line	1200 mm, 60 m	7.9	
A.8	Miscellaneous Work (Retaining wall, Boundary Wall, Water supply at STP)	LS	300	
A.9	DG Set, Automation, Cable & HT Panel		500	
Sub Total (A) : Basic Capital Cost			9500.71	
B	Centage (applicable on basic capital cost)			
B.1	Cost of project preparation @ 4% (maximum) of basic capital cost		380.03	A maximum of 4% each of AA&ES basic capital cost/ awarded capital cost (whichever is lower) is admissible towards (a) DPR preparation and (b) supervision fees. However, payments for DPR preparation and supervision fees to Executing Agencies (EAs)/ Consultants are to be made as per actuals based on the scrutiny of supporting documents furnished by them for such claims (Reference: NMCG circular No. No. G-35/10/2020 -BUDGET NMCG dated 19.01.2023)
B.2	Cost of project supervision @ 4% (maximum) of basic capital cost		380.03	
Sub Total B - Centage			760.06	
C	O&M cost for 1 st 15 years, excluding power charges		3800.28	Costs towards Manpower, Maintenance, Chemicals etc.
D	Power charges for 1 st 15 years		9167	To be reimbursed on an actual basis
E	Other components (GST applicable)			

S No.	Items	Quantities	Approved Cost	Remarks
E.1	Communication & Public Outreach		8.39	Provision is indicative. Payment will be as per actuals within the ceiling indicated.
E.2	Governance and Accountability Plan (GAPP)		12.21	Provision is indicative. Payment will be as per actuals within the ceiling indicated.
E.3	Environmental Mitigation and Monitoring Cost (ESAMP)		3.68	The cost provisions relate to interventions on noise control, dust bins and good environment condition etc. and are the responsibility of the contractor.
E.4	Project Design and Vetting Cost		50.00	Indicative provision. Payment will be as per actuals based on design and drawing details.
Sub Total – E – Other Components			74.28	
F	Statutory Duties			
F.1	Labor cess	1% of basic capital cost	95.01	
Sub Total F			95.01	
G	GST			
G.1	GST on A+B+F	18%	1860.31	
G.2	GST on O&M cost excluding power (C)	18%	684.05	Power costs are excluded as these are to be reimbursed as per actuals.
Sub Total G - GST			2544.36	
Total Cost of project (A+B+C+D+E+F+G) excluding Project Engineer cost			25941.70	
H	Project Engineer's cost			
H.1	Provision for Project Engineer's cost (3% of Basic Capital cost + GST)		336.33	Indicative amount. Payment will be as per the contract with the selected agency.
Sub Total H - PE Cost			336.33	
Total Cost of project (A+B+C+D+E+F+G+H) including Project Engineer cost			26278.03	

The requisite land parcels and power connections need to be provided by the State Government from the State fund / budget.

The project will be implemented in HAM mode. In the HAM mode, 40% payment of capex shall be paid in equal milestones as per the concession agreement. The remaining payment of capex, as well as O&M cost, shall be paid during the O&M stage quarterly based on satisfactory performance of the STPs and subject to meeting the KPIs as per HAM model of NMCG.

General, Financial and Technical conditions:

1. The State Mission for Clean Ganga Uttar Pradesh (UPSMCG), which is a registered society, shall be responsible for the overall planning, management and effective implementation of the project at the state level.
2. 'Nagar Palika Parishad – Chandauli' shall be the Urban Local Body (ULB) responsible for ensuring commitment to ownership, commitment to reforms for sustainable O&M, and community involvement.
3. The Uttar Pradesh Jal Nigam – Rural i.e. UPJN (R) shall be the Executing Agency (EA) of the project to be implemented under the guidance of the UPSMCG, in coordination and consultation with the ULB and overall monitoring of the National Mission for Clean Ganga (NMCG) as per provisions laid down in the NGRBA programme framework.
4. The project will be implemented in Hybrid Annuity Based PPP mode with Operation & Maintenance support for a period of 15 years. The O&M works would include basic cleaning works, service management for the proposed service area of I&D and STP operation. After 15 years, the operation and maintenance of the plant shall be the responsibility of the State Government.
5. Sustainable revenue generation from beneficiaries, re-use of treated effluent and waste to energy, etc. shall be explored by the State Government to reduce the O&M cost and build the necessary capacity of ULB to incur the O&M cost beyond 15 year's O&M period.
6. Necessary capacity building for the concerned ULB shall be initiated and a detailed action plan for such capacity building may be provided by the State Government to NMCG within a period of 6 months from the issuance of AA&ES.
7. The requisite land parcels and power connections need to be provided by the State Government from the state fund / budget.
8. EA/ State Government needs to ensure possession of suitable land parcels expeditiously before tendering for grounding the works in time.
9. Towards implementation of the project, synergy shall be ensured with other central/State-sponsored programs like AMRUT etc., and shall be aligned with the city sanitation plan.
10. The project is to be implemented within 21 months (including 3 months trial run) from the effective date as per the implementation schedule given in **Annexure-V**. All the bidding activities and award of work are to be completed within 6 months from the date of AA&ES.
11. All infrastructure projects need to conduct project-specific IEC activities and a detailed plan for such activities to be submitted to NMCG.
12. "Namami Gange" signage to be placed at all the project sites approved under the Namami Gange programme.
13. Adequate provision shall be kept in the bid document to invite bids with GST-inclusive cost.
14. In the bid document, the latest effluent standards as per the NGT order shall be followed.
15. UPSMCG need to take steps to prepare bid documents in line with the Model Bid Document (MBD) for projects funded under the National Ganga Plan.
16. The activities proposed under the project shall conform to all Environmental Legislations and the NGRBA programme framework.

17. No untreated municipal/domestic wastewater should be allowed to fall in the Ganga River stretch of Pt. Deen Dayal Upadhyay Nagar municipality.
18. Standard procedure as indicated in the CPHEEO manual on Sewerage & Sewage Treatment, NGRBA Guidelines and codes of practice of BIS will be strictly followed during project implementation.
19. Detailed design & implementation of the project works should be based on an extensive survey. Proper investigation should be carried out before execution to achieve economy in the proposal as well as to avoid any shortfall in the design. The choice of technology should be left open and decided during the bidding process.
20. Progress of implementation of the project shall be closely monitored by the State Government of UP /UPSMCG, to ensure that the project is completed within the stipulated period. In addition, the progress (Physical & Financial, including funds utilization certificates) needs to be reported to NMCG regularly and as and when requested.
21. The project should encourage the reuse of treated wastewater. A plan and implementation schedule for water reuse needs to be provided before bidding.
22. The actual project cost shall be the awarded cost. The state government need to seek "No Objection" from NMCG for the Technical & Financial bid evaluation.
23. The State is advised to consider appropriate user charges monthly for the sewerage system to recover at least O&M cost. Suitable sewage cess/tariff / tax and sewer connection fee may be imposed on the beneficiaries to recover the O&M cost. However, State/ ULBs must target to recover the full project cost for sustainable O&M.
24. It is the responsibility of the UPSMCG and Executing Agency to ensure adequate training to all personnel engaged during construction for quality of construction works and during O&M.
25. UPSMCG and UPJN (R) shall ensure regular monitoring of the project in accordance with the NGRBA framework.
26. Guidelines issued by the Ministry of Finance, the Ministry of Home Affairs and other governing organizations regarding disaster management as applicable and be adhered to during project execution.
27. All components of the project shall be completed within specified time limits and the resources and outputs and outcomes are to be ensured as envisaged in the approved project Completion Report shall be submitted to NMCG on completion of the project.
28. Any additional component relevant for the project or any component requiring modification or deletion, may be added or modified or deleted as the case may be, only with the prior approval of the Competent Authority.
29. Staff that may be employed for the preparation, execution, or operation of the project by the EA are not to be treated as employees of the UPSMCG/ NMCG. The deployment of such staff at the time of completion or termination of the project will not be the concern or liability of the UPSMCG/ NMCG.
30. Optimal utilization of the assets relating to the project and created under the Ganga Action Plan or any other Central /State Plan shall also be ensured by the UPSMCG /EA/ ULB.
31. All data, records, documents and material related to the project shall be stored properly and cataloged by the UPSMCG/ EA for reference and retrieval including regular uploading /disclosure/updating of such data on the website.
32. The State/ UPSMCG/ EA shall ensure that all provisions of the RTI Act 2005 are adhered to as far as information pertaining to the project is concerned.

33. The State/ UPSMCG/ ULB shall ensure that the public is informed in Pt. Deen Dayal Upadhyay Nagar, Chandauli regarding the implementation of the project and soliciting their cooperation and views as applicable.
34. For the provisions made under IEC activities, the UPSMCG shall make suitable arrangements with Nagar Palika Parishad – Pt. Deen Dayal Upadhyay Nagar, Chandauli for executing the 'Communication and Public Outreach' programme under its supervision towards sensitization of people for abatement of pollution.
35. NMCG shall not be responsible for any damage due to natural calamities or any other reasons. State Government is advised to insure the assets at their own cost after suitable risk assessment.
36. All the specific conditions and generic conditions mentioned in the AA&ES are to be complied with, by the UPSMCG through their Executing Agency. The UPSMCG will ensure fulfillment of such conditions before finalizing the bid(s) by the EA.
37. The Monthly Physical Progress Reports (MPPRs) shall be submitted by the 10th day of every month regularly by the EA to the UPSMCG and by the 20th day of every month regularly by the UPSMCG to the NMCG. The Quarterly Physical Progress Report (QPPRs) shall be submitted to the UPSMCG and NMCG within 30 days from the end of each quarter.
38. The signing officers will indicate her/his name and designation in full in capital letters and commencement of processing the case, ink-signed MPPR must follow by Post.
39. The UPSMCG and District Ganga Committee shall monitor the project from time to time and shall also monitor implementation performance of the EA – UPJN (R).
40. The UPSMCG shall ensure appointment of agency (ies) for third party inspection (TPI). The EA through the UPSMCG shall submit copies of the TPI Reports along with their responses/comments to the NMCG. Releases of fund will be subject to compliance of TPI reports.
41. Conditions/ commitments indicated in the Executive Committee (EC) memo/ minutes and other related documents shall be strictly adhered to in the project implementation and management. Copy of EC memo, minutes and other documents are already circulated. The UPSMCG will ensure the fulfilment of such conditions before finalizing the bid(s) by the EA.
42. City-level Citizen's Monitoring Committees (CMC) shall be constituted in the Pt. Deen Dayal Upadhyay Nagar to serve as a transparency mechanism for the flow of project/ programme related information to citizens and key stakeholders and to gather their feedback on project/programme processes, as described in the NGRBA programme framework, social audit will be conducted by the CMC as per the provisions of the NGRBA programme framework.
43. The NMCG may depute any person to visit the UPSMCG/ EA to monitor its work and accounts of the UPSMCG. Full cooperation shall be provided by the executing agency to the persons deputed for inspection.
44. The Director General, NMCG will monitor the overall progress of the project periodically from time to time.

Specific conditions and directions of EC:

- i. As per the confirmation provided by the UPSMCG / UPJN (R) in the 59th Executive Committee meeting that no untreated drains will fall in the river Ganga from the town after the implementation of this project. As a specific condition of the AA&ES the affirmation from the UPSMCG/UPJN (R) shall be ensured.
- ii. The bidding would be completed within 6 months from the date of issue of AA&ES and the total time for completion of the project from the "Effective Date" will be 21 months (18 months for the construction period and 3 months for the trial run).
- iii. The bids would be invited on technology-neutral basis.
- iv. The requisite "No Objection Certificates" for land shall be made available by the State Government prior to bidding.
- v. Any cost escalation due to change of land, change in location, additional scope post-EC approval and any other factors attributable to the State Government shall be the responsibility of the State Government.
- vi. The observations of NMCG, and TPA would be complied with by the State Government/ Executing Agency prior to finalization of the bid document/ at the time of execution and also during O&M period.
- vii. O&M beyond project scope i.e. 15 years shall be the responsibility of State Government/ ULB at its own cost.
- viii. State Government will pari-pasu implement the project for utilization of treated wastewater from the project for irrigation, industrial purpose as per the State Government's treated wastewater reuse policy.
- ix. Installation of trash arresting rack and its regular O&M at the mouth of all drains shall be made. Provision of a 45 KLD capacity plant for co-treatment of septage/ Faecal sludge shall be made in the STP facility and shall also be made part of the bid document/ project proposal for implementation.
- x. Provision for sludge digester and power generation from biogas to be included in the bid document (scope of work).
- xi. The State Government would endeavor to install solar power to reduce the load on O&M costs related to power charges by making suitable incorporations in the bid document.
- xii. The State Government needs to ensure the compliance of treated water quality as well as other environmental norms (such as compliance with prescribed noise level etc.) in the STP area shall be assessed, initially, that will be suitably addressed during the design stage.
- xiii. The project has been considered to be funded under the National Ganga Plan – Non-EAP component.

Financial Conditions:**1. Flow of Funds:**

- I. This being a project on Hybrid Annuity Mode, fund flow to the concessionaire from the Escrow Bank Account will be as per the Concession Agreement.
- II. In accordance with the concession agreement, under Hybrid Annuity based PPP mode, 40% of the project capital cost after adjustment for change in price indices, will be paid on achievement of agreed milestones as per Concession Agreement. Balance 60% of the capital cost, adjusted by the applicable price indices, along with interests as per Concession Agreement, will be paid over the concession period of 15 years. Further, power charges and Operation & Maintenance (O&M) charges will also be paid as per Concession Agreement. The concessionaire is entitled to receive quarterly payments of Annuity, power charges and O&M during the concession period. While power charges are reimbursable on actual basis, the O&M charges shall be adjusted for variation in price indices as per the Concession Agreement.
- III. Funds for the project implementation will be allocated by the NMCG in accordance with the provisions of Concession Agreement through an Escrow Account opened by NMCG for this purpose. NMCG, Project Executing Agency, the Concessionaire and the Escrow Bank shall enter into an Escrow Agreement as per the provisions of Concession Agreement. Payment to the concessionaire from the Escrow account shall be in accordance with the provisions of the Escrow Agreement and Concession Agreement only.
- IV. NMCG will deposit and maintain in the Escrow Bank Account, a minimum balance as per the provisions of the Concession Agreement.
- V. During the construction period, the Project Executing Agency shall issue certificate of payment to the Escrow Bank on achievement of construction milestones by the Concessionaire in accordance with the provisions of Concession Agreement.
- VI. During O&M period the Payment Certificate shall be issued by the Project Executing Agency to the Escrow Bank on achievement of Key Performance Indicators as per the provisions of the Concession Agreement.
- VII. Escrow Bank will release payments to the Concessionaire upon the receipt of the Payment Certificate issued by the Project Executing Agency.
- VIII. Any interest earned in the Escrow Bank Account to be remitted back and will be deposited in the Consolidated Fund of India.

2. Audit:

- I. The Comptroller & Auditor General of India at his discretion shall have the right of access to the project related books of accounts of the Executing agency/Concessionaire/Project Engineer for the purpose of Audit.
- II. The books of accounts of the Executing agency/Concessionaire/Project Engineer, relating to this project, shall be open to audit by the Internal Auditor and External Auditor of National Mission for Clean Ganga.

- III. SMCG to ensure that all financial documents related to the project are maintained by the EA and Concessionaire for submission to NMCG/ Audit on demand.

3. Submission of Payment Certificate:

SMCG to ensure that Payment Certificates are furnished by the Project Executing Agency to the NMCG in prescribed format as per Concession Agreement, and supporting documents are retained by the EA.

4. Other Aspects:

- I. It is the responsibility of the SMCG/EA/Concessionaire/ ULB to ensure that the assets are exclusively used for the purpose for which grant is sanctioned and to maintain the assets and their records properly.
- II. Any of the assets acquired/created out of the project shall not be disposed of, encumbered, or utilized for any purpose other than that for which sanctioned without prior approval of the Government.
- III. The SMCG concerned through EA, shall ensure close monitoring and evaluation of progress of the project. SMCG also to monitor implementation performance of the EA.
- IV. NMCG may depute any person to visit the EA/Concessionaire for the purpose of monitoring its work and accounts. Full cooperation shall be provided by EA/Concessionaire to the persons deputed for inspection.

5. General Financial Rules, 2017:

All relevant provisions of General Financial Rules, 2017, as amended from time to time, will be applicable to SMCG/EA/Concessionaire.



Indicative Project Implementation Schedule - I&D and STP Scheme for Pt. Deen Dayal Upadhyay Nagar, Chandauli, UP

Probable Starting of project - 2025 & Project completion period 21 months

S No.	Activity	Months																				
		1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21
1	Mobilization, Preparation of working drawings, submission of designs for approval	■	■	■																		
2	Interception & Diversion of drains			■	■	■	■	■														
3	MPS, Effluent pipeline				■	■	■	■	■	■												
4	Sewage Treatment Plant				■	■	■	■	■	■	■	■	■	■	■	■	■	■	■			
5	Procurment & installation of Electro-mechanical equipments				■	■	■	■	■	■	■	■	■	■	■	■	■	■	■			
6	Compound wall, approach road, horticulture & other peripheral works		■	■	■	■	■	■	■	■	■	■	■	■	■	■	■	■	■	■	■	■
7	Trial Run & commissioning of components																			■	■	■

2300





2301
OFFICE OF THE PROJECT DIRECTOR
STATE MISSION FOR CLEAN GANGA

6-Rana Pratap Marg, U.P. Jal Nigam Head Quarter, Hazratganj, Lucknow-226001

Letter no. 025 / 701 / SMCG-UP/03 Dated: 10/12/2025

To,

Executive Director (Project),
National Mission for Clean Ganga,
Major Dhyan Chand National Stadium,
1st Floor, India Gate, New Delhi-110 002

Subject:-DPR for Capacity Enhancement of Existing 80 MLD STP Dinapur to 250 MLD in Varanasi City, Estimated Cost Rs. 1477.12 Cr (Work cost Rs 778.89 Cr + Centage Rs. 81.21 Cr + O&M Rs. 617.02 Cr.)

Sir,

This is to inform that the DPR for "Capacity Enhancement of Existing 80 MLD STP Dinapur to 250 MLD in Varanasi City", Estimated Cost Rs. 1477.12 Cr (Work cost Rs 778.89 Cr + Centage Rs. 81.21 Cr + O&M Rs. 617.02 Cr.) has been prepared by U.P. Jal Nigam (Rural). Details of the DPR are as under:-

Sl.No.	Name of Project	Estimated cost (Rs. in Cr)			Total Cost
		Cost of works	O & M for 15 yrs	Centage	
1	DPR for "Capacity Enhancement of Existing 80 MLD STP Dinapur to 250 MLD in Varanasi City	778.89	617.02	81.21	1477.12

The provisions made in the DPR are as mentioned:-

1. STP - 01 nos., Capacity 250 MLD (Deenapur)
2. MPS - 01 nos, Capacity 270MLD (Konia)
3. Rising Main - 3150m, 1800mm dia DI-K-9pipe (From Basantkunj MPS to STP)
4. Effluent Rising main- 4200m, 2600mm dia RCC NP 3
5. O&M - 15 years

The DPR received from the Chief Engineer (Ganga), UP Jal Nigam (Rural), Lucknow vide letter no.607/012-0272(30)/2025 dated 02.12.2025 has been examined by SMCG-UP and is being forwarded for review, and initiating appraisal activities for its approval under "Namami Gange" programme.

Thank you

Yours sincerely,

Encl.As above.

(Prabhash Kumar)
Additional Project Director

Copy forwarded for information to:

1. Chief Engineer (Ganga), U.P. Jal Nigam (Rural), Lucknow.
2. Chief Engineer (Varanasi Zone), U.P. Jal Nigam (Rural), Varanasi.
4. Superintending Engineer, Circle office, UP Jal Nigam (Rural), Varanasi with direction to send one hard copy and soft copy of DPR to NMCG, through special messenger.

Additional Project Director



उत्तर प्रदेश 2302 निगम (ग्रामीण)

कार्यालय परियोजना प्रबन्धक गंगा प्रदूषण नियंत्रण इकाई,
भगवानपुर, वाराणसी-221005

पत्रांक
सेवा में

424 / मापि - 1 / 08

दिनांक 15/04/2026

क्षेत्रीय अधिकारी,
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
वाराणसी।

विषय:- माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली में Original Application No. 367/2022 Rajendra Prasad Gupta versus Regional Office, Ministry of Environment, Forest and Climate Change, Lucknow & Ors. with Original Application No. 483/2022 (IA No. 567/2024) Ashish Kumar Mishra & Ors. Versus Member Secretary, Uttar Pradesh Pollution Control Board & Ors. with Execution Application No. 28/2024 In Original Application no. 128/2021 Saurabh Tiwari Versus Union of India & Ors. में मा0 अधिकरण के पारित आदेश दिनांक 05.02.2026 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक कृपया अपने पत्रांक 28/एनजीटी/2026-27 दिनांक 07.04.2026 का संदर्भ ग्रहण करने का कष्ट करें। उक्त के क्रम में चाही गयी बिन्दुओं पर की गई कार्यवाही की अद्यतन स्थिति निम्नानुसार है-

क्र0सं0	बिन्दु	अद्यतन स्थिति
1	वाराणसी में नगर निगम की सीमा के अन्तर्गत चिन्हित 43 नालों में से वरुणा नदी में गिर रहे 26 नालों की टैपिंग हेतु की जा रही कार्यवाही की तिथिवार अद्यतन तक की प्रगति आख्या एवं कार्य पूर्ण किये जाने की प्रस्तावित तिथि सहित विवरण।	वाराणसी में नगर निगम की सीमा के अन्तर्गत चिन्हित 43 नालों में से वरुणा नदी में गिर रहे 16 नालों की टैपिंग हेतु परियोजना का डी0पी0आर0 नमामि गंगे कार्यक्रम के अन्तर्गत तैयार कर परियोजना निदेशक, एस0एम0सी0जी0, लखनऊ के पत्रांक 21/701/एस0एम0सी0जी0-यू0पी0/01 दिनांक 06.01.2026 द्वारा एन0एम0सी0जी0, नई दिल्ली को प्रेषित किया गया है। एन0एम0सी0जी0 द्वारा थर्ड पार्टी अप्रैजल हेतु आर्डी0टी0 रुडकी को नामित किया गया है। उक्त के क्रम में उनके द्वारा स्थलीय निरीक्षण भी किया जा चुका है। एन0एम0सी0जी0 नई दिल्ली द्वारा उक्त परियोजना की स्वीकृति के उपरान्त निविदा प्रक्रिया लगभग 06 माह में पूर्ण होगी। तदोपरान्त परियोजना के कार्य 24 माह में पूर्ण कराये जाना प्रस्तावित है।
2	वाराणसी भगवानपुर में स्थापित / संचालित 8 एम0एल0डी0 क्षमता के सीवेज ट्रीटमेन्ट प्लांट के अपग्रेडेशन की जा रही कार्यवाही की तिथिवार अद्यतन तक की प्रगति आख्या एवं कार्य पूर्ण किये जाने की प्रस्तावित तिथि सहित विवरण।	9.8 एम0एल0डी0 एस0टी0पी0 के अपग्रेडेशन (12 एम0एल0डी0 क्षमता) हेतु डी0पी0आर0 तैयार कर मुख्य अभियन्ता (गंगा), उ0प्र0 जल निगम (ग्रामीण), लखनऊ के माध्यम से एस0एम0सी0जी0, लखनऊ प्रेषित किया गया था, जिस पर उनके द्वारा कुछ आपत्ति लगायी गयी। जिसका निराकरण कर लिया गया है, जिसे शीघ्र ही प्रेषित कर दिया जायेगा। उल्लेखनीय है कि उक्त परियोजना की स्वीकृति एवं निर्माण कार्य में लगने वाले समय के दृष्टिगत भगवानपुर में नवनिर्मित 55 एम0एल0डी0 क्षमता के निर्माणाधीन एस0टी0पी0 में 08 एम0एल0डी0 एस0टी0पी0 भगवानपुर पर प्राप्त हो रहे सीवेज को प्रत्यावर्तित करने का प्राविधान किया गया है। अतः मा0 एन0जी0टी0 के मंशानुसार भगवानपुर एस0टी0पी0 पर प्राप्त हो रहे सीवेज का भी नये मानको के अनुसार शोधन किया जा सकेगा।
3	वाराणसी में दुर्गा ड्रेन के माध्यम से वरुणा नदी में निस्तारित हो रहे घरेलू जल-मल के शुद्धीकरण हेतु प्रस्तावित 60 एम0एल0डी0 क्षमता नये एस0टी0पी0 के निर्माण की जा रही कार्यवाही की तिथिवार	एन0एम0सी0जी0, नई दिल्ली द्वारा पत्रांक Pt-12012/20/2022-TECH1 NMCG दिनांक 06.03.2025 द्वारा परियोजना की स्वीकृति प्रदान कर दी गयी है। तदक्रम में निविदा आमंत्रित कर, फर्म का चयन किया जा चुका है एवं

	अद्यतन तक की प्रगति आख्या एवं कार्य पूर्ण किये जाने की प्रस्तावित तिथि सहित विवरण।	दिनांक 25.02.2026 को एल0ओ0ए0 निर्गत किया जा चुका है। कार्य प्रारम्भ की तिथि प्रदान किये जाने के बाद 24 माह में पूर्ण किया जाना प्रस्तावित है।
4	चन्दौली में रेलवे नाला एवं गंदा नाला के माध्यम से गंगा नदी में निस्तारित हो रहे घरेलू जल-मल के शुद्धीकरण हेतु प्रस्तावित 45 एम0एल0डी0 क्षमता नये एस0टी0पी0 के निर्माण एवं वी0डी0ए0 कालोनी से जनित जल-मल जो सीधे घुरहा नाले में निस्तारित हो रहे हैं, के शुद्धीकरण हेतु प्रस्तावित 350 के0एल0डी0 के एस0टी0पी0 की जा रही कार्यवाही की तिथिवार अद्यतन तक की प्रगति आख्या एवं कार्य पूर्ण किये जाने की प्रस्तावित तिथि सहित विवरण।	एन0एम0सी0जी0, नई दिल्ली द्वारा पत्रांक Pr-12012/14/2021-TECH1NMCG दिनांक 22.01.2025 द्वारा परियोजना की स्वीकृति प्रदान कर दी गयी है। तदक्रम में निविदा आमंत्रित कर, फर्म का चयन कर लिया गया है एवं दिनांक 25.02.2026 को एल0ओ0ए0 निर्गत किया जा चुका है। कार्य प्रारम्भ की तिथि प्रदान किये जाने के बाद 24 माह में पूर्ण किया जाना प्रस्तावित है। वी0डी0ए0 कालोनी से जनित जल-मल जो सीधे घुरहा नाले में निस्तारित हो रहे हैं, के शुद्धीकरण हेतु प्रस्तावित 350 के0एल0डी0 के एस0टी0पी0 निर्माण हेतु निविदा आमंत्रित की गयी थी, जिसकी तकनीकी निविदा दिनांक 25.03.2026 को खोली जा चुकी है। वर्तमान में तकनीकी मूल्यांकन प्रगति पर है। निविदा प्रक्रिया के उपरान्त 04 माह में एस0टी0पी0 का अधिष्ठापन कराया जाना प्रस्तावित है।
5	वाराणसी में स्थापित/संचालित 80 एम0एल0डी0 क्षमता के एस0टी0पी0 के अपग्रेडेशन कर 250 एम0एल0डी0 क्षमता पर बनाये जाने की गई कार्यवाही की जा रही कार्यवाही की तिथिवार अद्यतन तक की प्रगति आख्या एवं कार्य पूर्ण किये जाने की प्रस्तावित तिथि सहित विवरण	परियोजना का डी0पी0आर0 नमामि गंगे कार्यक्रम के अन्तर्गत तैयार कर अपर परियोजना निदेशक, एस0एम0सी0जी0, लखनऊ के पत्रांक 825/701/एस0एम0सी0जी0-यू0पी0/03 दिनांक 10.12.2025 द्वारा एन0एम0सी0जी0, नई दिल्ली को प्रेषित किया गया है। एन0एम0सी0जी0 द्वारा थर्ड पार्टी अप्रैजल हेतु एन0एम0सी0जी0आई0टी0 रूडकी को नामित किया गया है। उक्त के क्रम में उनके द्वारा स्थलीय निरीक्षण भी किया जा चुका है। एन0एम0सी0जी0 नई दिल्ली द्वारा उक्त परियोजना की स्वीकृति के उपरान्त निविदा प्रक्रिया लगभग 06 माह में पूर्ण होगी। तदोपरान्त परियोजना के कार्य 30 माह में पूर्ण कराये जाना प्रस्तावित है।

भवदीय,

(आशीष कुमार सिंह)
परियोजना प्रबन्धक

पृ0सं0 एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि अधीक्षण अभियन्ता, मण्डल कार्यालय, उ0प्र0 जल निगम (ग्रामीण), वाराणसी को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

परियोजना प्रबन्धक

2304

**OFFICE OF THE PROJECT DIRECTOR
STATE MISSION FOR CLEAN GANGA**

6-Rana Pratap Marg, U.P. Jal Nigam Head Quarter, Hazratganj, Lucknow-226001

Letter no. 21 / 701 / SMCG-UP/01 Dated : 06 / 01 / 2025

To,
Executive Director (Project),
National Mission for Clean Ganga,
Major Dhyan Chand National Stadium,
1st Floor, India Gate, New Delhi-110 002

Subject:-DPR for "Tapping of Newly Identified Drains Falling in River Varuna in Varanasi City",
Estimated Cost Rs. 296.79 Cr (Cost of work Rs. 116.70 Cr. + 15 years O&M cost Rs. 180.09 Cr.)

Sir,

This is to inform that the "DPR for Tapping of Newly Identified Drains Falling in River Varuna in Varanasi City, Estimated Cost Rs. 296.79 Cr (Capital Cost Rs. 116.70 Cr. + 15 years O&M cost Rs. 180.09 Cr.) has been prepared by U.P. Jal Nigam (Rural). Details of the DPR are as under:-

Sl.No.	Name of Project	Estimated cost (Rs. in Cr)		
		Cost of works	O & M for 15 yrs	Total Cost
1	Tapping of Newly Identified Drains Falling in River Varuna in Varanasi City	116.70	180.09	296.79

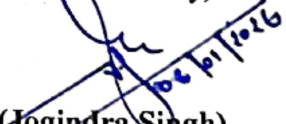
The provisions made in the DPR are as mentioned:-

1. I&D - 19 no.
2. STP - 01 no., Capacity 10 MLD
3. SPS - 04 no, Capacity (10,5,15,25 MLD)
4. O&M - 15 years

The DPR received from the Chief Engineer (Ganga), UP Jal Nigam (Rural), Lucknow vide letter no.670/012-0272(30)/2025 dated 30.12.2025 has been examined by SMCG-UP and is being forwarded for review, and initiating appraisal activities for its approval under "Namami Gange" programme.

Thank you

Yours sincerely,


(Jogindra Singh)
Project Director

Encl.As above.

Copy forwarded for information to:

1. Chief Engineer (Ganga), U.P. Jal Nigam (Rural), Lucknow.
2. Chief Engineer (Varanasi Zone), U.P. Jal Nigam (Rural), Varanasi.
4. Superintending Engineer, Circle office, UP Jal Nigam (Rural), Varanasi with direction to send one hard copy and soft copy of DPR to NMCG, through special messenger.

/
Project Director



उत्तर प्रदेश जल निगम (ग्रामीण)

कार्यालय परियोजना प्रबन्धक गंगा प्रदूषण नियंत्रण इकाई,
भगवानपुर, वाराणसी-221005

पत्रांक
सेवा में

438 / M.G.T / 06

दिनांक 16/04/2026

मुख्य अभियन्ता (गंगा),
उ०प्र० जल निगम (ग्रामीण),
लखनऊ।

विषय:- माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली में ओ०ए० संख्या 367/2022 राजेन्द्र प्रसाद गुप्ता बनाम स्टेट ऑफ यू०पी० व अन्य में पारित मा० अधिकरण के आदेश दिनांक 05.02.2026 के अनुपालन में सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन की अध्यक्षता में दिनांक 06.04.2026 को सम्पन्न समीक्षा बैठक का कार्यवृत्त के अनुपालन आख्या के सम्बन्ध में।

महोदय,

उपरोक्त विषयक कृपया संयुक्त सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7, उ०प्र० शासन, लखनऊ के पत्रांक एनजीटी-378/81-7-2026-1850171 दिनांक 16.04.2026 का संदर्भ ग्रहण करने की कृपा करें, जिसके माध्यम से माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली में ओ०ए० संख्या 367/2022 राजेन्द्र प्रसाद गुप्ता बनाम स्टेट ऑफ यू०पी० व अन्य में पारित मा० अधिकरण के आदेश दिनांक 05.02.2026 के अनुपालन में सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन की अध्यक्षता में दिनांक 06.04.2026 को सम्पन्न समीक्षा बैठक का कार्यवृत्त प्राप्त हुआ है, उक्त के अनुपालन में इस कार्यालय से संबंधित बिन्दुओं पर आख्या/अद्यतन स्थिति निम्नानुसार है-

बिन्दु संख्या 03 :-

क्र०सं०	नाला का नाम	अद्यतन स्थिति
03	घुरहा ड्रेन, रामनगर, चन्दौली	वी०डी० कालोनी से जनित जल-मल जो सीधे घुरहा नाले में निस्तारित हो रहे हैं, के शुद्धिकरण हेतु प्रस्तावित 350 के०एल०डी० के एस०टी०पी० निर्माण हेतु उ०प्र० जल निगम (ग्रामीण), वाराणसी द्वारा निविदा आमंत्रित की गयी है, जिसकी तकनीकी निविदा दिनांक 25.03.2026 को खोली जा चुकी है। वर्तमान में तकनीकी मूल्यांकन प्रगति पर है। निविदा प्रक्रिया के उपरान्त 04 माह में एस०टी०पी० का अधिष्ठापन कराया जाना प्रस्तावित है।
04	रेलवे नाला, पं० दीनदयाल उपाध्याय नगर, चन्दौली	एन०एम०सी०जी०, नई दिल्ली द्वारा पत्रांक Pr-12012/14/2021-TECH1NMCG दिनांक 22.01.2025 द्वारा परियोजना की स्वीकृति प्रदान की गयी है। तदक्रम में निविदा आमंत्रित कर, फर्म का चयन कर लिया गया है एवं दिनांक 25.02.2026 को एल०ओ०ए० निर्गत किया जा चुका है। कार्य प्रारम्भ की तिथि प्रदान किये जाने के बाद 24 माह में पूर्ण किया जाना प्रस्तावित है।
05	गंदा नाला पं० दीनदयाल उपाध्याय नगर, चन्दौली	

बिन्दु संख्या 5:-

क्र०सं०	नाला का नाम	अद्यतन स्थिति
01	Narokhar Drain	उ०प्र० जल निगम (ग्रामीण), वाराणसी द्वारा नमामि गंगे कार्यक्रम के अन्तर्गत डी०पी०आर० तैयार कर परियोजना निदेशक, एस०एम०सी०जी०, लखनऊ के पत्रांक 21/701/ एस०एम०सी०जी०-यू०पी०/01 दिनांक 06.01.2026 द्वारा एन०एम०सी०जी०, नई दिल्ली को प्रेषित किया गया है। एन०एम०सी०जी० द्वारा थर्ड पार्टी अप्रैजल हेतु आई०आई०टी० रूडकी को नामित किया गया है। उक्त के क्रम में उनके द्वारा स्थलीय निरीक्षण भी किया जा चुका है। एन०एम०सी०जी० नई दिल्ली द्वारा उक्त परियोजना की स्वीकृति के उपरान्त निविदा प्रक्रिया लगभग 06 माह में पूर्ण होगी। तदोपरान्त परियोजना के कार्य 24 माह में पूर्ण कराये जाना प्रस्तावित है।
02	Durga /Daniyal/Lohta Drain	एन०एम०सी०जी०, नई दिल्ली द्वारा पत्रांक Pr-12012/20/2022-TECH1 NMCG दिनांक 06.03.2025 द्वारा परियोजना की स्वीकृति प्रदान की गयी है। तदक्रम में निविदा आमंत्रित कर, फर्म का चयन किया जा चुका है एवं दिनांक 25.02.2026 को एल०ओ०ए०

		निर्गत किया जा चुका है। कार्य प्रारम्भ की तिथि प्रदान किये जाने के बाद 24 माह में पूर्ण किया जाना प्रस्तावित है।
03	Kashiram Awas Drain-I/Chamrautha Drain	<p style="text-align: center; font-size: 2em; font-weight: bold;">2306</p> <p>उ0प्र0 जल निगम (ग्रामीण), वाराणसी द्वारा नमामि गंगे कार्यक्रम के अन्तर्गत डी0पी0आर0 तैयार कर परियोजना निदेशक, एस0एम0सी0जी0, लखनऊ के पत्रांक 21/701/एस0एम0सी0जी0-यू0पी0/01 दिनांक 06.01.2026 द्वारा एन0एम0सी0जी0, नई दिल्ली को प्रेषित किया गया है। एन0एम0सी0जी0 द्वारा थर्ड पार्टी अप्रैजल हेतु आई0आई0टी0 रूड़की को नामित किया गया है। उक्त के क्रम में उनके द्वारा स्थलीय निरीक्षण भी किया जा चुका है। एन0एम0सी0जी0 नई दिल्ली द्वारा उक्त परियोजना की स्वीकृति के उपरान्त निविदा प्रक्रिया लगभग 06 माह में पूर्ण होगी। तदोपरान्त परियोजना के कार्य 24 माह में पूर्ण कराये जाना प्रस्तावित है।</p>
04	Mashini Veer Baba Drain-A	
05	Mashini Veer Baba Drain-B	
06	Defence Colony Drain-A	
07	Defence Colony Drain-B	
08	Bhawanipur Drain/Kohilawaveer Baba	
09	Kashiram Awas Drain-II	
10	Bheemnagar Drain-2	
11	PWD office drain-a	
12	PWD office Drain-2	<p>इन्टरसेक्टर सीवर लाइन की डिसिल्टिंग एवं condition assessment के कार्य उ0प्र0 जल निगम (नगरीय), वाराणसी द्वारा कराया जाना है। उक्त कार्य के उपरान्त ही एक्शन प्लान तैयार किया जायेगा।</p>
13	Drain-27	
14	Drain 29-A	
15	Drain 29-B	
16	R/b Near old bridge Drain	
17	Jalalipura Drain	<p>उ0प्र0 जल निगम (ग्रामीण), वाराणसी द्वारा नमामि गंगे कार्यक्रम के अन्तर्गत डी0पी0आर0 तैयार कर परियोजना निदेशक, एस0एम0सी0जी0, लखनऊ के पत्रांक 21/701/एस0एम0सी0जी0-यू0पी0/01 दिनांक 06.01.2026 द्वारा एन0एम0सी0जी0, नई दिल्ली को प्रेषित किया गया है। एन0एम0सी0जी0 द्वारा थर्ड पार्टी अप्रैजल हेतु आई0आई0टी0 रूड़की को नामित किया गया है। उक्त के क्रम में उनके द्वारा स्थलीय निरीक्षण भी किया जा चुका है। एन0एम0सी0जी0 नई दिल्ली द्वारा उक्त परियोजना की स्वीकृति के उपरान्त निविदा प्रक्रिया लगभग 06 माह में पूर्ण होगी। तदोपरान्त परियोजना के कार्य 24 माह में पूर्ण कराये जाना प्रस्तावित है।</p>
18	Khajuriya Hanuman Mandir Drain	
19	Konia Ramlila Mandir Drain	
20	Vijayapura Konia Drain	
21	Salarpur Dipu Colony Drain	
22	Salarpur Mangraha Baba Drain	
23	Mohan Katra Drain	
24	Konia Bypass Drain	

बिन्दु संख्या 11:-

क्र0सं0	एस0टी0पी0 का नाम	अद्यतन स्थिति
01	एस0टी0पी0 क्षमता 80 एम0एल0डी0, दीनापुर की क्षमता 250 एम0एल0डी0 बढ़ाये जाने हेतु	उ0प्र0 जल निगम (ग्रामीण), वाराणसी द्वारा नमामि गंगे कार्यक्रम के अन्तर्गत डी0पी0आर0 तैयार कर परियोजना निदेशक, एस0एम0सी0जी0, लखनऊ के पत्रांक 825/701/एस0एम0सी0जी0-यू0पी0/03 दिनांक 10.12.2025 द्वारा एन0एम0सी0जी0, नई दिल्ली को प्रेषित किया गया है। एन0एम0सी0जी0 द्वारा थर्ड पार्टी अप्रैजल हेतु आई0आई0टी0 रूड़की को नामित किया गया है। उक्त के क्रम में उनके द्वारा स्थलीय निरीक्षण भी किया जा चुका है। एन0एम0सी0जी0 नई दिल्ली द्वारा उक्त परियोजना की स्वीकृति के उपरान्त निविदा प्रक्रिया लगभग 06 माह में पूर्ण होगी। तदोपरान्त परियोजना के कार्य 30 माह में पूर्ण कराये जाना प्रस्तावित है।
02	एस0टी0पी0 क्षमता 55 एम0एल0डी0, भगवानपुर	55 एम0एल0डी0 एस0टी0पी0 एवं तत्संबंधी कार्य पूर्ण कर कमीशनिंग किये जा चुके हैं। दिनांक 17.03.2026 से अगले 15 वर्षों के लिए संचालन एवं रख-रखाव कार्य प्रारम्भ किया गया।
03	एस0टी0पी0 क्षमता 08 एम0एल0डी0, भगवानपुर	उक्त एस0टी0पी0 पर काशी हिन्दू विश्वविद्यालय से प्राप्त सीवेज का शोधन किया जाता है, जो वर्तमान में कार्यकारी है एवं Compliant है।

04	एस0टी0पी0 क्षमता 55 एम0एल0डी0 , लोहता	एन0एम0पी0सी0, ई0दिल्ली द्वारा पत्रांक Pr-12012/20/2022-TECH1 NMCG दिनांक 06.03.2025 द्वारा परियोजना की स्वीकृति प्रदान की गयी है। तदक्रम में निविदा आमंत्रित कर, फर्म का चयन किया जा चुका है एवं दिनांक 25.02.2026 को एल0ओ0ए0 निर्गत किया जा चुका है। कार्य प्रारम्भ की तिथि प्रदान किये जाने के बाद 24 माह में पूर्ण किया जाना प्रस्तावित है।
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भवदीय,

(आशीष कुमार सिंह)
परियोजना प्रबन्धक

पू0सं0 एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि अधीक्षण अभियन्ता, मण्डल कार्यालय, उ0प्र0 जल निगम (ग्रामीण), वाराणसी को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

परियोजना प्रबन्धक



2308

REGIONAL LABORATORY VARANASI UTTAR PRADESH POLLUTION CONTROL BOARD

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 35429371/Varanasi/2026

Date: 11/02/2026

- 1- Name of Industry: 10 MLD STP RAMNAGAR VARANASI, RAMNAGAR VARANASI
- 2- Address of Industry: RAMNAGAR VARANASI
- 3- District: Varanasi
- 4- Description about sampling point: Final Outlet of 10 MLD STP RAMNAGAR, VARANASI
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Nusarat Ali JRF & Yograj Maurya FA
- 7- Colour and Odour: Clear Odourless
- 8- Quantity and Packing: 2 Ltr. Plastic Jerricane, MPN & 1 Ltr. Glass Bottle
- 9- Date of Sample Collection: 21/01/2026
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 21/01/2026
- 12- Period of Analysis: 21/01/2026 - 25/01/2026
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: -
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.41	5.5 - 9.0	02-12
2	Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	42	100	10-20000 mg/l
3	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	19.8	30	1.0 -1000 mg/l
4	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	92	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Aditi Jaiswal(JRF), Kankshi Sahu(JRF)]

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UPPCB/CL/7.8.2	Issue No.: 01	Issue Date: 11.02.2026	Page No.: Page 1 of 2
Amendment No.: 00	Amendment Date.: 11.02.2026	Approved by: TM	Issued by: QM

2309



REGIONAL LABORATORY VARANASI UTTAR PRADESH POLLUTION CONTROL BOARD

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 35429371/Varanasi/2026

Date:11/02/2026

- 1- Name of Industry: 10 MLD STP RAMNAGAR VARANASI, RAMNAGAR VARANASI
- 2- Address of Industry: RAMNAGAR VARANASI
- 3- District: Varanasi
- 4- Description about sampling point: Final Outlet of 10 MLD STP RAMNAGAR,VARANASI
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Nusarat Ali JRF & Yograj Maurya FA
- 7- Colour and Odour: Clear Odourless
- 8- Quantity and Packing: 2 Ltr. Plastic Jerricane, MPN & 1 Ltr. Glass Bottle
- 9- Date of Sample Collection: 21/01/2026
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 21/01/2026
- 12- Period of Analysis: 21/01/2026 - 25/01/2026
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: -
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	390	-	<1.8 MPN/100 ml & above
2	Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	170	<1000	<1.8 MPN/100 ml & above

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Aditi Jaiswal(JRF), Kankshi
Sahu(JRF)]

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2310

REGIONAL LABORATORY VARANASI

UTTAR PRADESH POLLUTION CONTROL BOARD

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 35429374/Varanasi/2026

Date:18/02/2026

- 1- Name of Industry: 50 MLD STP RAMNA VARANASI, Ramana
- 2- Address of Industry: Ramana
- 3- District: Varanasi
- 4- Description about sampling point: FINAL OUTLET OF 50 MLD STP RAMNA, VARANASI
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Nusarat Ali JRF & Yograj Maurya FA
- 7- Colour and Odour: Clear Odourless
- 8- Quantity and Packing: 2 Ltr. Plastic Jerricane, MPN & 1 Ltr. Glass Bottle
- 9- Date of Sample Collection: 21/01/2026
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 21/01/2026
- 12- Period of Analysis: 21/01/2026 - 25/01/2026
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: -
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.37	5.5 - 9.0	02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	18	100	10-20000 mg/l
3	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	16	30	1.0 -1000 mg/l
4	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	58	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Mohini Singh(JRF), Shivam
Tripathi(JRF)]

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UPPCB/CL/7.8.2	Issue No.: 01	Issue Date:18.02.2026	Page No.:Page 1 of 2
Amendment No.:00	Amendment Date.:18.02.2026	Approved by: TM	Issued by: QM

2311



REGIONAL LABORATORY VARANASI UTTAR PRADESH POLLUTION CONTROL BOARD

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 35429374/Varanasi/2026

Date:18/02/2026

- 1- Name of Industry: 50 MLD STP RAMNA VARANASI, Ramana
- 2- Address of Industry: Ramana
- 3- District: Varanasi
- 4- Description about sampling point: FINAL OUTLET OF 50 MLD STP RAMNA, VARANASI
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Nusarat Ali JRF & Yograj Maurya FA
- 7- Colour and Odour: Clear Odourless
- 8- Quantity and Packing: 2 Ltr. Plastic Jerricane, MPN & 1 Ltr. Glass Bottle
- 9- Date of Sample Collection: 21/01/2026
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 21/01/2026
- 12- Period of Analysis: 21/01/2026 - 25/01/2026
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: -
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	1200	-	<1.8 MPN/100 ml & above
2	Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	490	<1000	<1.8 MPN/100 ml & above

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Mohini Singh(JRF), Shivam
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2312

REGIONAL LABORATORY VARANASI

UTTAR PRADESH POLLUTION CONTROL BOARD

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 35429380/Varanasi/2026

Date:18/02/2026

- 1- Name of Industry: 12 MLD STP BLW VARANASI, Varanasi
- 2- Address of Industry: Varanasi
- 3- District: Varanasi
- 4- Description about sampling point: FINAL OUTLET OF 12 MLD STP BLW,VARANASI
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Nusarat Ali JRF & Yograj Maurya FA
- 7- Colour and Odour: Clear Odourless
- 8- Quantity and Packing: 2 Ltr. Plastic Jerricane, MPN & 1 Ltr. Glass Bottle
- 9- Date of Sample Collection: 21/01/2026
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 21/01/2026
- 12- Period of Analysis: 21/01/2026 - 25/01/2026
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: -
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.40	5.5 - 9.0	02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	64	100	10-20000 mg/l
3	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	28.4	30	1.0 -1000 mg/l
4	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	186	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Kankshi Sahu(JRF), Shivam
Tripathi(JRF)]

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UPPCB/CL/7.8.2	Issue No.: 01	Issue Date:18.02.2026	Page No.:Page 1 of 2
Amendment No.:00	Amendment Date.:18.02.2026	Approved by: TM	Issued by: QM

2313



REGIONAL LABORATORY VARANASI UTTAR PRADESH POLLUTION CONTROL BOARD

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 35429380/Varanasi/2026

Date:18/02/2026

- 1- Name of Industry: 12 MLD STP BLW VARANASI, Varanasi
- 2- Address of Industry: Varanasi
- 3- District: Varanasi
- 4- Description about sampling point: FINAL OUTLET OF 12 MLD STP BLW,VARANASI
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Nusarat Ali JRF & Yograj Maurya FA
- 7- Colour and Odour: Clear Odourless
- 8- Quantity and Packing: 2 Ltr. Plastic Jerricane, MPN & 1 Ltr. Glass Bottle
- 9- Date of Sample Collection: 21/01/2026
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 21/01/2026
- 12- Period of Analysis: 21/01/2026 - 25/01/2026
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: -
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	400	-	<1.8 MPN/100 ml & above
2	Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	270	<1000	<1.8 MPN/100 ml & above

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Kankshi Sahu(JRF), Shivam
Tripathi(JRF)]

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2314

REGIONAL LABORATORY VARANASI

UTTAR PRADESH POLLUTION CONTROL BOARD

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 35429385/Varanasi/2026

Date:18/02/2026

- 1- Name of Industry: 9.8 MLD STP BHAGWANPUR VARANASI, BHAGWANPUR VARANASI
- 2- Address of Industry: BHAGWANPUR VARANASI
- 3- District: Varanasi
- 4- Description about sampling point: Final Outlet of STP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Nusarat Ali JRF & Yograj Maurya FA
- 7- Colour and Odour: Clear Odourless
- 8- Quantity and Packing: 2 Ltr. Plastic Jerricane, MPN & 1 Ltr. Glass Bottle
- 9- Date of Sample Collection: 21/01/2026
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 21/01/2026
- 12- Period of Analysis: 21/01/2026 - 25/01/2026
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: -
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.58	5.5 - 9.0	02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	74	100	10-20000 mg/l
3	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	27.4	30	1.0 -1000 mg/l
4	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	126	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Shivam Tripathi(JRF), Kankshi Sahu(JRF)]

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UPPCB/CL/7.8.2	Issue No.: 01	Issue Date:18.02.2026	Page No.:Page 1 of 2
Amendment No.:00	Amendment Date.:18.02.2026	Approved by: TM	Issued by: QM

2315



REGIONAL LABORATORY VARANASI UTTAR PRADESH POLLUTION CONTROL BOARD

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 35429385/Varanasi/2026

Date:18/02/2026

- 1- Name of Industry: 9.8 MLD STP BHAGWANPUR VARANASI, BHAGWANPUR VARANASI
- 2- Address of Industry: BHAGWANPUR VARANASI
- 3- District: Varanasi
- 4- Description about sampling point: Final Outlet of STP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Nusarat Ali JRF & Yograj Maurya FA
- 7- Colour and Odour: Clear Odourless
- 8- Quantity and Packing: 2 Ltr. Plastic Jerricane, MPN & 1 Ltr. Glass Bottle
- 9- Date of Sample Collection: 21/01/2026
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 21/01/2026
- 12- Period of Analysis: 21/01/2026 - 25/01/2026
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: -
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	380	-	<1.8 MPN/100 ml & above
2	Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	170	<1000	<1.8 MPN/100 ml & above

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Shivam Tripathi(JRF), Kankshi Sahu(JRF)]

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SUSHIL KUMAR
Date: 2026.02.18
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Sushil Kumar (ASO)

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Date: 2026.02.18
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Regional Officer



2316

REGIONAL LABORATORY VARANASI UTTAR PRADESH POLLUTION CONTROL BOARD

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 35551999/Varanasi/2026

Date:16/02/2026

- 1- **Name of Industry:** 80 MLD DINAPUR STP UP JAL NIGAM CONTRUCTION DIV EM VNS, 80 MLD DINAPUR STP UP JAL NIGAM CONTRUCTION DIV EM VNS,VARANASI,221007
- 2- **Address of Industry:** 80 MLD DINAPUR STP UP JAL NIGAM CONTRUCTION DIV EM VNS,VARANASI,221007
- 3- **District:** Varanasi
- 4- **Description about sampling point:** FINAL OUTLET OF 80 MLD STP DINAPUR VARANASI (Composite Sample)
- 5- **Type of Sample (Grab/Composite/Integrated):** Grab
- 6- **Sample Collected By:** GYAN DUTTA VERMA JRF & VISHAL SHILPKAR L.A
- 7- **Colour and Odour:** SLIGHTY TURBID CHLORINE
- 8- **Quantity and Packing:** 02 LITRE PLASTIC JERRICAN & 01 MPN BOTTLE
- 9- **Date of Sample Collection:** 30/01/2026
- 10- **Analys Indented by:** RO Varanasi
- 11- **Date of sample receipt in Lab:** 30/01/2026
- 12- **Period of Analysis:** 30/01/2026 - 03/02/2026
- 13- **ULR Number:** -
- 14- **Sampling Plan/Ref. No.:** -
- 15- **Sampling Method Ref.:** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.51	5.5 - 9.0	02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	74	100	10-20000 mg/l
3	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	24	30	1.0 -1000 mg/l
4	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	128	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Aditi Jaiswal(JRF), Mohini Singh(JRF)]

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Date: 2026.02.16 12:24:17 +05'30'

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Date: 2026.02.16 12:29:15 +05'30'

Regional Officer

UPPCB/CL/7.8.2	Issue No.: 01	Issue Date:16.02.2026	Page No.:Page 1 of 2
Amendment No.:00	Amendment Date.:16.02.2026	Approved by: TM	Issued by: QM

2317



REGIONAL LABORATORY VARANASI UTTAR PRADESH POLLUTION CONTROL BOARD

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 35551999/Varanasi/2026

Date:16/02/2026

1- **Name of Industry:** 80 MLD DINAPUR STP UP JAL NIGAM CONTRUCTION DIV EM VNS, 80 MLD DINAPUR STP UP JAL NIGAM CONTRUCTION DIV EM VNS,VARANASI,221007

2- **Address of Industry:** 80 MLD DINAPUR STP UP JAL NIGAM CONTRUCTION DIV EM VNS,VARANASI,221007

3- **District:** Varanasi

4- **Description about sampling point:** FINAL OUTLET OF 80 MLD STP DINAPUR VARANASI (Composite Sample)

5- **Type of Sample (Grab/Composite/Integrated):** Grab

6- **Sample Collected By:** GYAN DUTTA VERMA JRF & VISHAL SHILPKAR L.A

7- **Colour and Odour:** SLIGHTY TURBID CHLORINE

8- **Quantity and Packing:** 02 LITRE PLASTIC JERRICAN & 01 MPN BOTTLE

9- **Date of Sample Collection:** 30/01/2026

10- **Analys Indented by:** RO Varanasi

11- **Date of sample receipt in Lab:** 30/01/2026

12- **Period of Analysis:** 30/01/2026 - 03/02/2026

13- **ULR Number:** -

14- **Sampling Plan/Ref. No.:** -

15- **Sampling Method Ref.:** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	470	-	<1.8 MPN/100 ml & above
2	Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	210	<1000	<1.8 MPN/100 ml & above

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Aditi Jaiswal(JRF), Mohini Singh(JRF)]

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2318

REGIONAL LABORATORY VARANASI

UTTAR PRADESH POLLUTION CONTROL BOARD

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 35552017/Varanasi/2026

Date:18/02/2026

- 1- Name of Industry: 120 MLD STP GOITHAHA VARANASI, GOITHATHA
- 2- Address of Industry: GOITHATHA
- 3- District: Varanasi
- 4- Description about sampling point: FINAL OUTLET OF 120 MLD STP, GOITHAHA, VARANASI (Composite Sample)
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: GYAN DUTTA VERMA JRF & VISHAL SHILPKAR L.A
- 7- Colour and Odour: CLEAR ODOURLESS
- 8- Quantity and Packing: 02 LITRE PLASTIC JERRICAN & 01 MPN BOTTLE
- 9- Date of Sample Collection: 30/01/2026
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 30/01/2026
- 12- Period of Analysis: 30/01/2026 - 03/02/2026
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: -
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.44	5.5 - 9.0	02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	16	100	10-20000 mg/l
3	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	8	10	1.0 -1000 mg/l
4	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	42	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Aditi Jaiswal(JRF), Mohini Singh(JRF)]

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UPPCB/CL/7.8.2	Issue No.: 01	Issue Date:18.02.2026	Page No.:Page 1 of 2
Amendment No.:00	Amendment Date.:18.02.2026	Approved by: TM	Issued by: QM

2319



REGIONAL LABORATORY VARANASI UTTAR PRADESH POLLUTION CONTROL BOARD

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 35552017/Varanasi/2026

Date:18/02/2026

- 1- Name of Industry: 120 MLD STP GOITHAHA VARANASI, GOITHATHA
- 2- Address of Industry: GOITHATHA
- 3- District: Varanasi
- 4- Description about sampling point: FINAL OUTLET OF 120 MLD STP, GOITHAHA, VARANASI (Composite Sample)
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: GYAN DUTTA VERMA JRF & VISHAL SHILPKAR L.A
- 7- Colour and Odour: CLEAR ODOURLESS
- 8- Quantity and Packing: 02 LITRE PLASTIC JERRICAN & 01 MPN BOTTLE
- 9- Date of Sample Collection: 30/01/2026
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 30/01/2026
- 12- Period of Analysis: 30/01/2026 - 03/02/2026
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: -
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	480	-	<1.8 MPN/100 ml & above
2	Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	340	<1000	<1.8 MPN/100 ml & above

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Aditi Jaiswal(JRF), Mohini
Singh(JRF)]

Authorized by
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KUMAR
Sushil Kumar (ASO)
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by ROHIT SINGH
Date: 2026.02.18
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2320

REGIONAL LABORATORY VARANASI

UTTAR PRADESH POLLUTION CONTROL BOARD

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 35552036/Varanasi/2026

Date:16/02/2026

- 1- Name of Industry: 140 MLD STP DINAPUR, Dinapur, Varanasi
- 2- Address of Industry: Dinapur, Varanasi
- 3- District: Varanasi
- 4- Description about sampling point: FINAL OUTLET OF 140 MLD STP DINAPUR, VARANASI (COMPOSITE SAMPLE)
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: GYAN DUTTA VERMA JRF & VISHAL SHILPKAR L.A
- 7- Colour and Odour: CLEAR None
- 8- Quantity and Packing: 02 LITRE PLASTIC JERRICAN & 01 MPN BOTTLE
- 9- Date of Sample Collection: 30/01/2026
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 30/01/2026
- 12- Period of Analysis: 30/01/2026 - 03/02/2026
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: -
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.34	5.5 - 9.0	02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	18	100	10-20000 mg/l
3	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	9	30	1.0 -1000 mg/l
4	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	46	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Aditi Jaiswal(JRF), Mohini Singh(JRF)]

Authorized by
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Sushil Kumar (ASO)
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SUSHIL KUMAR
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Regional Officer
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UPPCB/CL/7.8.2	Issue No.: 01	Issue Date:16.02.2026	Page No.:Page 1 of 2
Amendment No.:00	Amendment Date.:16.02.2026	Approved by: TM	Issued by: QM

2321



REGIONAL LABORATORY VARANASI UTTAR PRADESH POLLUTION CONTROL BOARD

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 35552036/Varanasi/2026

Date:16/02/2026

- 1- Name of Industry: 140 MLD STP DINAPUR, Dinapur, Varanasi
- 2- Address of Industry: Dinapur, Varanasi
- 3- District: Varanasi
- 4- Description about sampling point: FINAL OUTLET OF 140 MLD STP DINAPUR, VARANASI (COMPOSITE SAMPLE)
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: GYAN DUTTA VERMA JRF & VISHAL SHILPKAR L.A
- 7- Colour and Odour: CLEAR None
- 8- Quantity and Packing: 02 LITRE PLASTIC JERRICAN & 01 MPN BOTTLE
- 9- Date of Sample Collection: 30/01/2026
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 30/01/2026
- 12- Period of Analysis: 30/01/2026 - 03/02/2026
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: -
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	580	-	<1.8 MPN/100 ml & above
2	Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	310	<1000	<1.8 MPN/100 ml & above

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Aditi Jaiswal(JRF), Mohini Singh(JRF)]

Authorized by
SUSHIL KUMAR
Date: 2026.02.16
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Sushil Kumar (ASO)

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by ROHIT SINGH
Date: 2026.02.16
12:28:24 +05'30'
Regional Officer

2322



REGIONAL LABORATORY VARANASI UTTAR PRADESH POLLUTION CONTROL BOARD

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 34297343/Varanasi/2025

Date:20/11/2025

- 1- Name of Industry: Ganga Pulp and Papers Private Limited, A-6, Industrial Area, Ramnagar, Chandauli
- 2- Address of Industry: A-6, Industrial Area, Ramnagar, Chandauli
- 3- District: Chandauli
- 4- Description about sampling point: FINAL OUTLET OF ETP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Raj Nath Chaudhary, SA Kashish Kanaujia, JE & Atul Thenua, JE -
- 7- Colour and Odour: Clear Odourless
- 8- Quantity and Packing: 2 Ltr. Plastic Jerrican, 1 Ltr. Glass Bottle
- 9- Date of Sample Collection: 27/10/2025
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 27/10/2025
- 12- Period of Analysis: 27/10/2025 - 31/10/2025
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: -
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.52	5.5 - 9.0	02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	76	100	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	534	-	10- 50000 mg/l
4	Total Solids, APHA 24th Ed.2540 B: 2023	mg/l	610	-	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	26.3	30	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	158	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.epcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Gyan Dutta Verma(JRF), Shivam
Tripathi(JRF)]

Authorized by
CHANDRA
PRAKASH
VERMA
Chandra Prakash Verma (SA)

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Date: 2025.11.20 16:26:29

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Date: 2025.11.20
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Regional Officer

UPPCB/CL/7.8.2	Issue No.: 01	Issue Date:20.11.2025	Page No.:Page 1 of 2
Amendment No.:00	Amendment Date.:20.11.2025	Approved by: TM	Issued by: QM

2323



REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD
Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelapur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 34297343/Varanasi/2025

Date:20/11/2025

- 1- **Name of Industry:** Ganga Pulp and Papers Private Limited, A-6, Industrial Area, Ramnagar, Chandauli
- 2- **Address of Industry:** A-6, Industrial Area, Ramnagar, Chandauli
- 3- **District:** Chandauli
- 4- **Description about sampling point:** FINAL OUTLET OF ETP
- 5- **Type of Sample (Grab/Composite/Integrated):** Grab
- 6- **Sample Collected By:** Raj Nath Chaudhary, SA Kashish Kanaujia, JE & Atul Thenua, JE -
- 7- **Colour and Odour:** Clear Odourless
- 8- **Quantity and Packing:** 2 Ltr. Plastic Jerrican, 1 Ltr. Glass Bottle
- 9- **Date of Sample Collection:** 27/10/2025
- 10- **Analysis Indented by:** RO Varanasi
- 11- **Date of sample receipt in Lab:** 27/10/2025
- 12- **Period of Analysis:** 27/10/2025 - 31/10/2025
- 13- **ULR Number:** -
- 14- **Sampling Plan/Ref. No.:** -
- 15- **Sampling Method Ref.:** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Oil_Grease	mg/l	3.4	10	-

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Gyan Dutta Verma(JRF), Shivam Tripathi(JRF)]

Authorized by
CHANDRA PRAKASH VERMA
Date: 2025.11.20 16:26:42 +05'30'
Chandra Prakash Verma (SA)

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ROHIT SINGH
Date: 2025.11.20
16:26:51 +05'30'
Regional Officer

2324



REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD
 Avs Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Date:31/12/2025

Ref No: 34934393/Varanasi/2025

- 1- Name of Industry: Mahalakhmi Yarn Pvt. Ltd., B-4/2, Industrial Area, Ramnagar, Chandauli
- 2- Address of Industry: B-4/2, Industrial Area, Ramnagar, Chandauli
- 3- District: Chandauli
- 4- Description about sampling point: FINAL OUTLET OF E.T.P.
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Kashish Kanaujia, JE Purushottam Ram, AE, U.P. Jal Nigam & Darshan Nishad, DPO, SMCG -
- 7- Colour and Odour: Blackish Odourless
- 8- Quantity and Packing: 2Ltr. Plastic Jerrican & 1 Glass Bottle
- 9- Date of Sample Collection: 17/12/2025
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 17/12/2025
- 12- Period of Analysis: 17.12.2025 - 21.12.2025
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: -
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.22	5.5-9.0	02-12
2	Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	80	100	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	802	-	10- 50000 mg/l
4	Total Solids, APHA 24th Ed.2540 B: 2023	mg/l	882	-	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	21	30	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	184	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
 [Aditi Jaiswal(JRF), Mohini Singh(JRF)]

Authorized by
 SUSHIL KUMAR
 Sushil Kumar (ASO)

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 Regional Officer

UPPCB/CL/7.8.2	Issue No.: 01	Issue Date:31.12.2025	Page No.:Page 1 of 2
Amendment No.:00	Amendment Date.:31.12.2025	Approved by: TM	Issued by: QM

2325



REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD
Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 34934393/Varanasi/2025

Date:31/12/2025

- 1- Name of Industry: Mahalakhmi Yarn Pvt. Ltd., B-4/2, Industrial Area, Ramnagar, Chandauli
- 2- Address of Industry: B-4/2, Industrial Area, Ramnagar, Chandauli
- 3- District: Chandauli
- 4- Description about sampling point: FINAL OUTLET OF E.T.P.
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Kashish Kanaujia, JE Purushottam Ram, AE, U.P. Jal Nigam & Darshan Nishad, DPO, SMCG -
- 7- Colour and Odour: Blackish Odourless
- 8- Quantity and Packing: 2Ltr. Plastic Jerrican &1 Glass Bottle
- 9- Date of Sample Collection: 17/12/2025
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 17/12/2025
- 12- Period of Analysis: 17.12.2025 - 21.12.2025
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: -
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Oil Grease	mg/l	1.2	10	-

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Aditi Jaiswal(JRF), Mohini
Singh(JRF)]

Authorized by
SUSHIL
KUMAR
Sushil Kumar (ASO)
Digitally signed by
SUSHIL KUMAR
Date: 2025.12.31
15:35:55 +05'30'

ROHIT
SINGH
Regional Officer
Digitally signed
by ROHIT SINGH
Date: 2025.12.31
15:36:49 +05'30'



2326
REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD
 Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi



TEST REPORT: WASTE WATER LABORATORY

Ref No: 33871613/Varanasi/2025

Date:06/10/2025

- 1- Name of Industry: G R N Cellulose (P) Ltd., E-21, 22, Industrial Area, Ramnagar, Chandauli
- 2- Address of Industry: E-21, 22, Industrial Area, Ramnagar, Chandauli
- 3- District: Chandauli
- 4- Description about sampling point: OUTLET OF ETP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Kashish Kanaujia, JE Atul Thenua, JE & Sushrut Kumar Pandey, LA -
- 7- Colour and Odour: Clear Odourless
- 8- Quantity and Packing: 2 Ltr. Plastic Jerrican, 1 Ltr. Glass Bottle
- 9- Date of Sample Collection: 16/09/2025
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 17/09/2025
- 12- Period of Analysis: 17.09.2025 - 22.09.2025
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: -
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.25	5.5 - 9.0	02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	78	100	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	574	-	10- 50000 mg/l
4	Total Solids, APHA 24th Ed.2540 B: 2023	mg/l	652	-	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	25.6	30	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	232	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
 [Nusarat Ali(JRF), Himanshu
 Srivastava(JRF)]

Authorized by
 SUSHIL
 KUMAR
 Sushil Kumar (ASO)

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 Digitally signed
 by ROHIT SINGH
 Date: 2025.10.06
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Regional Officer

UPPCB/CL/7.8.2	Issue No.: 01	Issue Date:06.10.2025	Page No.:Page 1 of 2
Amendment No.:00	Amendment Date.:06.10.2025	Approved by: TM	Issued by: QM

2327



REGIONAL LABORATORY VARANASI UTTAR PRADESH POLLUTION CONTROL BOARD

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 33871613/Varanasi/2025

Date:06/10/2025

- 1- Name of Industry: G R N Cellulose (P) Ltd., E-21, 22, Industrial Area, Ramnagar, Chandauli
- 2- Address of Industry: E-21, 22, Industrial Area, Ramnagar, Chandauli
- 3- District: Chandauli
- 4- Description about sampling point: OUTLET OF ETP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Kashish Kanaujia, JE Atul Thenua, JE & Sushrut Kumar Pandey, LA -
- 7- Colour and Odour: Clear Odourless
- 8- Quantity and Packing: 2 Ltr. Plastic Jerrican, 1 Ltr. Glass Bottle
- 9- Date of Sample Collection: 16/09/2025
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 17/09/2025
- 12- Period of Analysis: 17.09.2025 - 22.09.2025
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: -
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Oil Grease	mg/l	5.6	10	-

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Nusarat Ali(JRF), Himanshu
Srivastava(JRF)]

Authorized by
SUSHIL
KUMAR
Sushil Kumar (ASO)

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by ROHIT SINGH
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Regional Officer

2328



**REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD**

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 36420876/Varanasi/2026

Date:04/04/2026

- 1- Name of Industry: Shri Krishna Paper & Board Mills, D-1, Industrial Area, Ramnagar, Chandauli
- 2- Address of Industry: D-1, Industrial Area, Ramnagar, Chandauli
- 3- District: Chandauli
- 4- Description about sampling point: Final Outlet of ETP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Kahish Kanaujia J.E. & - -
- 7- Colour and Odour: Turbid Unpleasant
- 8- Quantity and Packing: 2 Plastic jarricane
- 9- Date of Sample Collection: 28/03/2026
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 28/03/2026
- 12- Period of Analysis: 28/03/2026 -01/4/2026
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: -
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.42	5.5 - 9.0	02-12
2	Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	76	100	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	756	-	10- 50000 mg/l
4	Total Solids, APHA 24th Ed.2540 B: 2023	mg/l	832	-	10- 50000 mg/l
5	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	24.6	30	1.0 -1000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	212	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.epcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Nusarat Ali(JRF)]

Authorized by
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Sushil Kumar (ASO)
by SUSHIL KUMAR
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Date: 2026.04.04
17:08:58 +05'30'

Regional Officer

UPPCB/CL/7.8.2	Issue No.: 01	Issue Date:04.04.2026	Page No.:Page 1 of 2
Amendment No.:00	Amendment Date.:04.04.2026	Approved by: TM	Issued by: QM

2329



REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD
Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 36420876/Varanasi/2026

Date:04/04/2026

- 1- Name of Industry: Shri Krishna Paper & Board Mills, D-1, Industrial Area, Ramnagar, Chandauli
- 2- Address of Industry: D-1, Industrial Area, Ramnagar, Chandauli
- 3- District: Chandauli
- 4- Description about sampling point: Final Outlet of ETP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Kahish Kanaujia J.E. & - -
- 7- Colour and Odour: Turbid Unpleasant
- 8- Quantity and Packing: 2 Plastic jarricane
- 9- Date of Sample Collection: 28/03/2026
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 28/03/2026
- 12- Period of Analysis: 28/03/2026 -01/.4/2026
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: -
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
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Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Nusarat Ali(JRF)]

Authorized by

Sushil Kumar (ASO)

Regional Officer



2330

REGIONAL LABORATORY VARANASI UTTAR PRADESH POLLUTION CONTROL BOARD

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 34934430/Varanasi/2025

Date:23/12/2025

- 1- Name of Industry: Industrial Board Mills, B-6, Industrial Area, Ramnagar, Chandauli
- 2- Address of Industry: B-6, Industrial Area, Ramnagar, Chandauli
- 3- District: Chandauli
- 4- Description about sampling point: FINAL OUTLET OF E.T.P.
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Kashish Kanaujia J.E. & - -
- 7- Colour and Odour: Slightly Blackish Odourless
- 8- Quantity and Packing: 2Ltr. Plastic Jerrican & 1 Glass Bottle
- 9- Date of Sample Collection: 17/12/2025
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 17/12/2025
- 12- Period of Analysis: 17.12.2025 - 21.12.2025
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: -
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.22	5.5 - 9.0	02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	92	100	10-20000 mg/l
3	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	27	30	1.0 -50000 mg/l
4	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	240	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.epcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Aditi Jaiswal(JRF), Kankshi Sahu(JRF)]

Authorized by
SUSHIL KUMAR
Sushil Kumar (ASO)
Digitally signed by SUSHIL KUMAR Date: 2025.12.23 11:57:41 +05'30'

ROHIT SINGH
Regional Officer
Digitally signed by ROHIT SINGH Date: 2025.12.23 11:59:25 +05'30'

UPPCB/CL/7.8.2	Issue No.: 01	Issue Date:23.12.2025	Page No.:Page 1 of 2
Amendment No.:00	Amendment Date.:23.12.2025	Approved by: TM	Issued by: QM

2331



REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD
Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 34934430/Varanasi/2025

Date: 23/12/2025

- 1- Name of Industry: Industrial Board Mills, B-6, Industrial Area, Ramnagar, Chandauli
- 2- Address of Industry: B-6, Industrial Area, Ramnagar, Chandauli
- 3- District: Chandauli
- 4- Description about sampling point: FINAL OUTLET OF E.T.P.
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Kashish Kanaujia J.E. & - -
- 7- Colour and Odour: Slightly Blackish Odourless
- 8- Quantity and Packing: 2Ltr. Plastic Jerrican & 1 Glass Bottle
- 9- Date of Sample Collection: 17/12/2025
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 17/12/2025
- 12- Period of Analysis: 17.12.2025 - 21.12.2025
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: -
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Oil Grease	mg/l	1.8	10	-

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Aditi Jaiswal(JRF), Kankshi
Sahu(JRF)]

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KUMAR
Sushil Kumar (ASO)
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Regional Officer
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by ROHIT SINGH
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2332

REGIONAL LABORATORY VARANASI UTTAR PRADESH POLLUTION CONTROL BOARD

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 34934407/Varanasi/2026

Date:01/01/2026

- 1- Name of Industry: Saket Enterprises, D-11, Industrial Area, Ramnagar, Chandauli
- 2- Address of Industry: D-11, Industrial Area, Ramnagar, Chandauli
- 3- District: Chandauli
- 4- Description about sampling point: FINAL OUTLET OF E.T.P.
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Kashish Kanaujia J.E. & - -
- 7- Colour and Odour: Slightly Blackish Odourless
- 8- Quantity and Packing: 2Ltr. Plastic Jerrican & 1 Glass Bottle
- 9- Date of Sample Collection: 17/12/2025
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 17/12/2025
- 12- Period of Analysis: 17/12/2025 - 21/12/2025
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: -
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.22	5.5-9.0	02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	72	100	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	1012	-	10- 50000 mg/l
4	Total Solids, APHA 24th Ed.2540 B: 2023	mg/l	1084	-	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	21	30	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	184	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of Laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Mohini Singh(JRF), Aditi Jaiswal(JRF)]

Authorized by
SUSHIL KUMAR
Sushil Kumar (ASO)
Digitally signed by
SUSHIL KUMAR
Date: 2026.01.01
17:22:47 +05'30'

ROHIT SINGH
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by ROHIT SINGH
Date: 2026.01.01
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Regional Officer

UPPCB/CL/7.8.2	Issue No.: 01	Issue Date:01.01.2026	Page No.:Page 1 of 2
Amendment No.:00	Amendment Date.:01.01.2026	Approved by: TM	Issued by: QM

2333



REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD
Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 34934407/Varanasi/2026

Date:01/01/2026

- 1- Name of Industry: Saket Enterprises, D-11, Industrial Area, Ramnagar, Chandauli
- 2- Address of Industry: D-11, Industrial Area, Ramnagar, Chandauli
- 3- District: Chandauli
- 4- Description about sampling point: FINAL OUTLET OF E.T.P.
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Kashish Kanaujia J.E. & - -
- 7- Colour and Odour: Slightly Blackish Odourless
- 8- Quantity and Packing: 2Ltr. Plastic Jerrican &1 Glass Bottle
- 9- Date of Sample Collection: 17/12/2025
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 17/12/2025
- 12- Period of Analysis: 17/12/2025 - 21/12/2025
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: -
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Oil_Grease	mg/l	2.2	10	-

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Mohini Singh(JRF), Aditi
Jaiswal(JRF)]

Authorized by
SUSHIL
KUMAR
Sushil Kumar (ASO)

ROHIT
SINGH
Regionl Officer

Digitally signed
by ROHIT SINGH
Date: 2026.01.01
17:23:25 +05'30'

2334

REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD
Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Date: 13/04/2026

Ref No: 36580813/Varanasi/2026

- 1- Name of Industry: Newel (Calcutta) Pvt. Ltd., B-16, Industrial Area, Ramnagar, Chandauli
- 2- Address of Industry: B-16, Industrial Area, Ramnagar, Chandauli
- 3- District: Chandauli
- 4- Description about sampling point: Recycling Point of ETP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Kahish Kanaujia J.E. & - -
- 7- Colour and Odour: Greyish Unpleasant
- 8- Quantity and Packing: 2 Ltr. Plastic Jerrican
- 9- Date of Sample Collection: 07/04/2026
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 07/04/2026
- 12- Period of Analysis: 07/04/2026 - 13/04/2026
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: -
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A. B. C. Page No.- 42- 52. Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.22	5.5 - 9.0	02-12
2	Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	88	100	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	1024	-	10- 50000 mg/l
4	Total Solids, APHA 24th Ed. 2540 B: 2023	mg/l	1112	-	10- 50000 mg/l
5	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	24	30	1.0 -1000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	232	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Nusarat Ali(JRF)]

Authorized by
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KUMAR
Sushil Kumar (ASO)

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by SUSHIL KUMAR
Date: 2026.04.13
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SINGH

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by ROHIT SINGH
Date: 2026.04.13
13:42:37 +05'30'

Regional Officer

UPPCB/CL/7.8.2	Issue No.: 01	Issue Date: 13.04.2026	Page No.: Page 1 of 2
Amendment No.: 00	Amendment Date.: 13.04.2026	Approved by: TM	Issued by: QM

2335

REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD
Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 36580832/Varanasi/2026

Date:13/04/2026

- 1- Name of Industry: DUGDH UTPADAK SAHAKARI SANGH LIMITED, Plot No.G-1 Industrial Area Ramnagar Phase-1, CHANDAULI, 221110
- 2- Address of Industry: Plot No.G-1 Industrial Area Ramnagar Phase-1, CHANDAULI, 221110
- 3- District: Chandauli
- 4- Description about sampling point: FINAL OUTLET OF ETP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Kahish Kanaujia J.E. & - -
- 7- Colour and Odour: Turbid Unpleasant
- 8- Quantity and Packing: 2 Ltr. Plastic Jerrican, 1 Ltr. Glass Bottle
- 9- Date of Sample Collection: 07/04/2026
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 07/04/2026
- 12- Period of Analysis: 07/04/2026 - 13/04/2026
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: -
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.35	5.5 - 9.0	02-12
2	Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	68	100	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	716	-	10- 50000 mg/l
4	Total Solids, APHA 24th Ed. 2540 B: 2023	mg/l	784	-	10- 50000 mg/l
5	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	18	30	1.0 -1000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	168	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

UPPCB/CL/7.8.2	Issue No.: 01	Issue Date:13.04.2026	Page No.:Page 1 of 3
Amendment No.:00	Amendment Date.:13.04.2026	Approved by: TM	Issued by: QM

2336

Analyzed by-
[Nusrat Ali(JRF)]

Authorized by
SUSHIL
KUMAR
Sushil Kumar (ASO)

ROHIT
SINGH

Digitally signed
by ROHIT SINGH
Date: 2026.04.13
13:34:59 +05'30'

Regional Officer

UPPCB/CI/7.8.2	Issue No.: 01	Issue Date:13.04.2026	Page No.:Page 2 of 3
Amendment No.:00	Amendment Date.:13.04.2026	Approved by: TM	Issued by: QM

2337



REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD
Avas Vikas Office cum-commercial Complex Jawahar Nagar, Rheelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Date:13/04/2026

Ref No: 36580832/Varanasi/2026

- 1- Name of Industry: DUGDH UTPADAK SAHAKARI SANGH LIMITED, Plot No.G-1 Industrial Area Ramnagar Phase-1,CHANDAULI,221110
- 2- Address of Industry: Plot No.G-1 Industrial Area Ramnagar Phase-1,CHANDAULI,221110
- 3- District: Chandauli
- 4- Description about sampling point: FINAL OUTLET OF ETP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Kahish Kanaujia J.E. & -
- 7- Colour and Odour: Turbid Unpleasant
- 8- Quantity and Packing: 2 Ltr. Plastic Jerrican, 1 Ltr. Glass Bottle
- 9- Date of Sample Collection: 07/04/2026
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 07/04/2026
- 12- Period of Analysis: 07/04/2026 - 13/04/2026
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: -
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Oil_Grease	mg/l	2.1	10	-

Reference- (1) General Standards for discharge of environmental pollutants are as part A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.epcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Nusrat Ali(JRF)]

Authorized by
SUSHIL
KUMAR
Sushil Kumar (ASO)
Digitally signed by
SUSHIL KUMAR
Date: 2026.04.13
11:30:17 +05:30

ROHIT
SINGH
Regional Officer
Digitally signed
by ROHIT SINGH
Date: 2026.04.13
13:34:41 +05:30

**Regional Office
Uttar Pradesh Pollution Control Board
Varanasi**

INDUSTRIAL EFFLUENT IN DISTRICT- CHANDAULI

The total treated industrial effluent approximate-1.85 MLD generated & discharged into Ghuraha drain from 10 Water Polluting Industries situated in Industrial Area, Ramnagar, Chandauli. The details of aforesaid 10 industries are tabulated below:

S. No.	Name & Address of the Industry	Product and Production Capacity	Operational Status	Status of Consent to Operate from State Board	Status of ETP & Capacity	Name of Recipient Drain & River	Earlier Inspection/Sampling date & Discharge parameters	Compliance Status/Remarks
1	M/s Dugdh Utpadak Saha kari Sangh Limited Plot G1, Industrial Area, Phase I, Ramnagar, Chandauli	Milk, Ghee, Butter and Paneer- 400 KLD Milk processing	Operational	Granted (Valid upto 31.12.2027)	500 KLD Capacity ETP Installed	Ghuraha drain, River Ganga	Earlier Inspected & Sampling conducted on dated 07.04.2026 & the ETP Outlet parameters are analysed as: pH- 7.35, BOD (mg/l)- 18, COD (mg/l)-168, Suspended Solids (mg/l)- 68 & Oil & Grease (mg/l)- 2.1	Complied
2	M/s Ganga Pulp & Paper Pvt., Ltd., A6 Industrial Area Ramnagar Chandauli	News print paper- 96 TPD	Operational	Granted (Valid upto 31.12.2029)	1000 KLD Capacity ETP Installed	Ghuraha drain, River Ganga	Earlier Inspected & Sampling conducted on dated 27.10.2025 & the ETP Outlet parameters are as: pH- 7.52, BOD (mg/l)- 26.3, COD (mg/l)- 158, Suspended Solids (mg/l)- 76 & Oil & Grease (mg/l)- 3.4	Complied

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3	M/s Mahalakhmi Yarn Pvt. Ltd., B42, Industrial Area, Ramnagar Chandauli	Polyester Yarn dyeing & Twisting-8000 Kg/day	Operational	Granted (Valid upto 31.12.2030)	180 KLD Capacity ETP Installed	Ghuraha drain, River Ganga	Earlier Inspected & Sampling conducted on dated 17.12.2025 & the ETP Outlet parameters analysed as: pH- 7.22, BOD (mg/l)- 21, COD (mg/l)- 184, Suspended Solids (mg/l)- 80 & Oil & Grease (mg/l)- 1.2	Complied
4	M/s G.R.N. Cellulose (P) Ltd., Plot No. E-21 & 22, Industrial Area, Ramnagar, Chandauli	NC Cotton- 75 MT/Month, NC solution- 50 MT/Month, Cotton linter pulp- 50 MT/ Month	Operational	Granted (Valid upto 31.12.2029)	125 KLD Capacity ETP Installed	Ghuraha drain, River Ganga	Earlier Inspected & Sampling conducted on dated 16.09.2025 & the ETP Outlet parameters are as: pH- 7.25, BOD (mg/l)- 25.6, COD (mg/l)- 232, Suspended Solids (mg/l)- 78 & Oil & Grease (mg/l)- 5.6	Complied
5	M/s Newel (Calcutta) Pvt. Ltd., Industrial Area Ramnagar Chandauli	Grey Board/Craft Paper- 500 Ton/month	Operational	Granted (Valid upto 31.12.2029)	125 KLD Capacity ETP Installed	ZLD	Earlier Inspected & Sampling conducted from recycling point of ETP on dated 07.04.2026 & the ETP Outlet parameters are as: pH- 7.22, BOD (mg/l)- 24, COD (mg/l)- 232, Suspended Solids (mg/l)- 88	Complied
6	M/s Saket Enterprises, D-11, Industrial Area, Ramnagar, Chandauli	Mill Board-10 Ton/day (Sun dry process)	Operational	Granted (Valid upto 31.12.2025)	60 KLD Capacity ETP Installed	Ghuraha drain, River Ganga	Earlier Inspected & Sampling conducted on dated 17.12.2025 & the ETP Outlet parameters analysed as: pH- 7.22, BOD (mg/l)- 21, COD (mg/l)- 184, Suspended Solids (mg/l)- 72 & Oil & Grease (mg/l)- 2.2	Complied
7	M/s Industrial Board Mills B-6, Industrial Area, Ramnagar, Chandauli	Mill Board-56 Ton/month (Sun dry process)	Operational	Granted (Valid upto 31.12.2030)	25 KLD Capacity ETP Installed	Ghuraha drain, River Ganga	Earlier Inspected & Sampling conducted on dated 17.12.2025 & the ETP Outlet parameters analysed as: pH- 7.22, BOD (mg/l)- 27, COD (mg/l)- 240, Suspended Solids (mg/l)- 92 & Oil & Grease (mg/l)- 1.8	Complied

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8	M/s Shri Krishna Paper & Board Mills, D-1, Industrial Area, Ramnagar, Chandauli	Mill Board-2.5 Ton/day (Sun dry process)	Operational	Granted (Valid upto 31.07.2029)	20 KLD Capacity ETP Installed	Ghuraha drain, River Ganga	Earlier Inspected & Sampling conducted on dated 28.03.2026 & the ETP outlet parameters analysed as: pH- 7.42, BOD (mg/l)- 24.6, COD (mg/l)- 212 & Suspended Solids (mg/l)- 76	Complied
9	M/s Electrochem Plating, Industrial Area, Ramnagar, Chandauli	Tin Metal Plating of Railway piston- 450 Pcs/Month on job work Basis	Non-Operational	Granted (Valid upto 31.12.2029)	5 KLD Capacity ETP Installed	Ghuraha drain, River Ganga	Closed	Temporary Closed since 08 months
10	M/s Baba Paper & Board Mills Pvt. Ltd., B14/2, Industrial Area, Ramnagar, Chandauli	Mill board-2.0 Ton/Day	Closed	-	30 KLD Capacity ETP Installed	Ghuraha drain, River Ganga	Closed	Closure direction issued by CPCB & the same was complied by joint committee formed by DM, Sir Chandauli on date 10.02.2026. Currently closed in compliance of Closure order issued by CPCB.

Note:

- Under the catchment area of Ghuraha drain, 10 water polluting industries are identified in Ramnagar Industrial Area, Phase-I, District- Chandauli; out of which 08 industries are operational currently. 01 industry is temporary closed due to self reason and the other industry is closed in compliance of Closure order issued by CPCB.
- Total treated discharge of 10 industries is 1.85 MLD & treated discharge of currently 08 operational industries is 1.83 MLD.

Kashish
13/04/2026
(Kashish Kanaujia)
Junior Engineer

SK
13/04/2026
(Sushil Kumar)
Assistant Scientific Officer

Regional Officer,

13/04/26

2340



उत्तर प्रदेश जल निगम (नगरीय)

प्रधान कार्यालय, 6 - राणा प्रताप मार्ग, लखनऊ, 226001

पत्रांक 190 / नागर-1/032-NGT-ओ0ए0 सं0 367/2022/26

दिनांक 10.04.2026

सेवा में,

ANNEXURE-8

संयुक्त सचिव,
पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7
उ0प्र0 शासन, लखनऊ।

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0 ए0 संख्या-367/2022 Rajendra Prasad Gupta Versus Regional office, Ministry of Enviroment, Forest and Climate change , Lucknow and Ors. with O.A. No- 483/2022 (I.A. No- 567/2024), Ashish Kumar Mishra & Ors. Versus Member Secretary, Uttar Pradesh Pollution Control Board & Ors. with Exeuction Application No- 28/2024 In Original Application No-128/2021 Saurabh Tiwari Versus Union of India & Ors. में मा0 अधिकरण के पारित आदेश दिनांक 05.02.2026 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय के पत्र सं0- एन0जी0टी0-326/81-7-2026-1850171 दिनांक 01.04.2026 का सन्दर्भ ग्रहण करने का कष्ट करे, जिसके माध्यम से मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0 ए0 संख्या-367/2022 Rajendra Prasad Gupta Versus Regional office, Ministry of Enviroment, Forest and Climate change , Lucknow and Ors. with O.A. No- 483/2022 (I.A. No- 567/2024), Ashish Kumar Mishra & Ors. Versus Member Secretary, Uttar Pradesh Pollution Control Board & Ors. with Exeuction Application No- 28/2024 In Original Application No-128/2021 Saurabh Tiwari Versus Union of India & Ors. में मा0 अधिकरण के पारित आदेश दिनांक 05.02.2026 के अनुपालन हेतु वाराणसी नगर निगम क्षेत्र में सीवरेज नेटवर्क एवं ड्रेन टैपिंग की Further Progress Report के सम्बन्ध में आवश्यक विवरण उपलब्ध कराने की अपेक्षा की गयी थी।

उक्त के क्रम में अधिशासी अभियन्ता, निर्माण खण्ड (प्रथम), उ0प्र0 जल निगम (नगरीय), वाराणसी के पत्र सं0- 915/NGT/05 दिनांक 08.04.2026 (छायाप्रति संलग्न) द्वारा आख्या प्रेषित की गयी है, जिसे संलग्न कर आपको अग्रेतर आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

संलग्नक:- उपरोक्तानुसार

भवदीय,

(संजय कुमार रंजन)
अधीक्षण अभियन्ता (नागर)

पू0 संख्या एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि:-निम्नलिखित को सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. मुख्य पर्यावरण अधिकारी (प्रभारी), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. निजी सचिव, प्रबन्ध निदेशक, उ0प्र0 जल निगम (नगरीय), लखनऊ।
3. निजी सचिव, संयुक्त प्रबन्ध निदेशक (नागर), उ0प्र0 जल निगम (नगरीय), लखनऊ।
4. मुख्य अभियन्ता (नागर), उ0प्र0 जल निगम (नगरीय), लखनऊ।
5. मुख्य अभियन्ता (प्रयागक्षेत्र), उ0प्र0 जल निगम (नगरीय), प्रयागराज।
6. अधीक्षण अभियन्ता, निर्माण मण्डल, उ0प्र0 जल निगम (नगरीय), वाराणसी।
7. अधिशासी अभियन्ता, निर्माण खण्ड (प्रथम), उ0प्र0 जल निगम (नगरीय), वाराणसी।
8. अधिशासी अभियन्ता (नागर), उ0प्र0 जल निगम (नगरीय), लखनऊ।

अधीक्षण अभियन्ता (नागर)





उत्तर प्रदेश जल निगम(नगरीय)

प्रधान कार्यालय, राणा प्रताप मार्ग, लखनऊ, 226001

पत्रांक 190 / नागर-1/032-NGT-ओ0ए0 सं0 367 / 2022 / 26
सेवा में,

दिनांक 10.04.2026

संयुक्त सचिव,
पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7
उ0प्र0 शासन, लखनऊ।

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0 ए0 संख्या-367/2022 Rajendra Prasad Gupta Versus Regional office, Ministry of Enviroment, Forest and Climate change, Lucknow and Ors. with O.A. No- 483/2022 (I.A. No- 567/2024), Ashish Kumar Mishra & Ors. Versus Member Secretary, Uttar Pradesh Pollution Control Board & Ors. with Exeuction Application No- 28/2024 In Original Application No-128/2021 Saurabh Tiwari Versus Union of India & Ors. में मा0 अधिकरण के पारित आदेश दिनांक 05.02.2026 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय के पत्र सं0- एन0जी0टी0-326/81-7-2026-1850171 दिनांक 01.04.2026 का सन्दर्भ ग्रहण करने का कष्ट करे, जिसके माध्यम से मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0 ए0 संख्या-367/2022 Rajendra Prasad Gupta Versus Regional office, Ministry of Enviroment, Forest and Climate change, Lucknow and Ors. with O.A. No- 483/2022 (I.A. No- 567/2024), Ashish Kumar Mishra & Ors. Versus Member Secretary, Uttar Pradesh Pollution Control Board & Ors. with Exeuction Application No- 28/2024 In Original Application No-128/2021 Saurabh Tiwari Versus Union of India & Ors. में मा0 अधिकरण के पारित आदेश दिनांक 05.02.2026 के अनुपालन हेतु वाराणसी नगर निगम क्षेत्र में सीवरेज नेटवर्क एवं ड्रेन टैपिंग की Further Progress Report के सम्बन्ध में आवश्यक विवरण उपलब्ध कराने की अपेक्षा की गयी थी।

उक्त के क्रम में अधिशासी अभियन्ता, निर्माण खण्ड (प्रथम), उ0प्र0 जल निगम (नगरीय), वाराणसी के पत्र सं0- 915/NGT/05 दिनांक 08.04.2026 (छायाप्रति संलग्न) द्वारा आख्या प्रेषित की गयी है, जिसे संलग्न कर आपको अग्रेतर आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

संलग्नक:- उपरोक्तानुसार

भवदीय,

(संजय कुमार रंजन)
अधीक्षण अभियन्ता (नागर)

पू0 संख्या एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि:-निम्नलिखित को सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. मुख्य पर्यावरण अधिकारी (प्रभारी), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. निजी सचिव, प्रबन्ध निदेशक, उ0प्र0 जल निगम (नगरीय), लखनऊ।
3. निजी सचिव, संयुक्त प्रबन्ध निदेशक (नागर), उ0प्र0 जल निगम (नगरीय), लखनऊ।
4. मुख्य अभियन्ता (नागर), उ0प्र0 जल निगम (नगरीय), लखनऊ।
5. मुख्य अभियन्ता (प्रया0क्ष0), उ0प्र0 जल निगम (नगरीय), प्रयागराज।
6. अधीक्षण अभियन्ता, निर्माण मण्डल, उ0प्र0 जल निगम (नगरीय), वाराणसी।
7. अधिशासी अभियन्ता, निर्माण खण्ड (प्रथम), उ0प्र0 जल निगम (नगरीय), वाराणसी।
8. अधिशासी अभियन्ता (नागर), उ0प्र0 जल निगम (नगरीय), लखनऊ।



उत्तर प्रदेश जल निगम (नगरीय)

कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड (प्रथम), भगवानपुर-वाराणसी

पत्रांक

915 / N.P.T

/ 05

दिनांक 08/04/2026

सेवा में,

मुख्य अभियन्ता (नागर),
उ०प्र० जल निगम (नगरीय),
लखनऊ।

विषय:—माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में Original Application No. 367/2022 Rajendra Prasad Gupta vs Regional Office, Ministry of Environment, Forest And Climate Change, Lucknow & Ors. With Original Application No. 483/2022 (IA No. 567/2024) Ashish Kumar Mishra & Ors. vs Member Secretary, Uttar Pradesh Pollution Control Board & Ors. With Execution Application No. 28/2024. In Original Application No. 128/2021 Saurabh Tiwari vs Union of India & Ors में पारित आदेश दिनांक 05.02.2026 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में Original Application No. 367/2022 Rajendra Prasad Gupta vs Regional Office, Ministry of Environment, Forest And Climate Change, Lucknow & Ors. With Original Application No. 483/2022 (IA No. 567/2024) Ashish Kumar Mishra & Ors. vs Member Secretary, Uttar Pradesh Pollution Control Board & Ors. With Execution Application No. 28/2024 In Original Application No. 128/2021 Saurabh Tiwari vs Union of India & Ors में पारित आदेश दिनांक 05.02.2026 के अनुपालन हेतु वाराणसी नगर निगम क्षेत्र में सीवरज नेटवर्क एवं ड्रेन टैपिंग स्थिति संलग्न कर आपके अग्रेतर कार्यवाही हेतु प्रेषित है।

संलग्नक—उपरोक्तानुसार।

भवदीय

(कमल सिंह)

अधिशासी अभियन्ता

पृष्ठांकन संख्या एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित —

1. मुख्य अभियन्ता (प्रयागक्षेत्र), उ०प्र० जल निगम (नगरीय), प्रयागराज।
2. अधीक्षण अभियन्ता, निर्माण मण्डल, उ०प्र० जल निगम (नगरीय), वाराणसी।

अधिशासी अभियन्ता

STATUS OF THE SEWERAGE NETWORK AT VARANASI

The total houses identified for providing sewer network are 4,14,809. As off now 1,56,300 houses were provided sewer connection and connection work under progress for 3981 houses of Suzabad Zone which shall be completed by May, 2026.

For other sewerage works, survey has been completed and Detailed Project Report (DPR) is under preparation which shall be completed in 30 months after G.O. The cost of the project is 5662.42 Cr. This has to be updated.

Note 1. The Detailed Project Report (DPR) for 18 most problematic wards (63,492 Nos. Sewer House Connections) has been approved. G.O. has been issued and tendering work under process. Total time for completion is approx. 30 months (including tendering and execution of works) after completion of Tendering process.

2. The Detailed Project Report (DPR) for Ramnagar Sewerage Zone (13,645 Nos. Sewer House Connections) has been approved. G.O. has been issued and tendering work under process. Total time for completion is approx. 30 months (including tendering and execution of works) after completion of tendering process.

3. Detailed Project Report for Chitampur Sewerage Zone and Lahartara Sewerage Zone have been Submitted to UPJN (U) Headquarters.

4. Detailed Project Report for the remaining Sewer House Connections for Varanasi Nagar Nigam is under preparation. The Detailed Project Report shall be submitted by 30.04.2026. After G.O. the works shall be completed in 30 months (Tendering and execution of work)."

The above Plan discloses that out of identified 4,14,809 house hold for sewer network as of now 1,56,300 have been provided the sewer Connection and by May, 2026 another 3,981 houses will be connected with the sewage network.



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Drain Status of Ganga River in Varanasi and Chandauli

S.No.	District	Urban Local Body	Name of drain	Tapped/ Partially Tapped/untapped	Flow in each drain (MLD)	Final	Reamark
1	Chandauli	Pt. DDU Nagar (NPP)	Railway Nala	Untapped	22.82	Ganga	45 MLD STP approved under Namami Gange Program
2	Chandauli	Pt. DDU Nagar (NPP)	Ganda Nala	Untapped	9.19	Ganga	
3	Chandauli	Pt. DDU Nagar (NPP)	Ghuraha drain	Untapped	18	Ganga	VDA has release 50% of the fund Executive Engineer UPJN (R) Varanasi For construction of STP
4	Varanasi	VARANASI (M. Corp)	Balua Ghat Drain	Tapped	0.13	Ganga	10 MLD STP Ramnagar
5	Varanasi	VARANASI (M. Corp)	Shakti Ghat Drain	Tapped	0.4	Ganga	10 MLD STP Ramnagar
6	Varanasi	VARANASI (M. Corp)	Salotri Ghat Drain	Tapped	0.34	Ganga	10 MLD STP Ramnagar
7	Varanasi	VARANASI (M. Corp)	Hanuman Ghat Drain	Tapped	0.09	Ganga	10 MLD STP Ramnagar
8	Varanasi	VARANASI (M. Corp)	Rambagh Gahat Drain	Tapped	8.2	Ganga	10 MLD STP Ramnagar
9	Varanasi	VARANASI (M. Corp)	Assi/Nagwa Drain	Tapped	78	Ganga	Tapped to 50 MLD STP at Ramana.For remaining flow 55 MLD STP at Bhagawanpur
10	Varanasi	VARANASI (M. Corp)	Samne Ghat Drain	Tapped	1.17	Ganga	50 MLD STP Ramna
11	Varanasi	VARANASI (M. Corp)	Nakha Drain	Tapped	5	Ganga	Tapped to 55 MLD STP at Bhagawanpur
12	Varanasi	VARANASI (M. Corp)	Shivala Drain	Tapped	5	Ganga	80 MLD STP Deenapur
13	Varanasi	VARANASI (M. Corp)	Harishchandra Drain	Tapped	2.5	Ganga	80 MLD STP Deenapur
14	Varanasi	VARANASI (M. Corp)	Mansarovar Drain	Tapped	4.5	Ganga	80 MLD STP Deenapur
15	Varanasi	VARANASI (M. Corp)	Pandey Ghat Drain	Tapped		Ganga	80 MLD STP Deenapur

Executive Engineer,
Construction Division-I,
U. P. Jal Nigam (Urban)
Varanasi

परियोजना प्रबन्धक
गंगा प्रदूषण नियंत्रण इकाई
उ०प्र० जल निगम (ग्रामीण), वाराणसी

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Drain status of Varuna River in Varanasi

S.No.	District	Urban Local Body	Name of drain	Tapped/ Partially Tapped/untapp	Flow in each drain (MLD)	Final	Remark
1	Varanasi	Varanasi (M Corp.)	Durga Drain	untapped	37	Varuna River	60 MLD STP approved under Namami Gange Program. LOA issued on 25-02-2026, Work will be start after giving Date of Start.
2	Varanasi	Varanasi (M Corp.)	Mashini Veer baba Drain -A	untapped	2.5	Varuna River	
3	Varanasi	Varanasi (M Corp.)	Mashini Veer baba Drain-B	untapped	1.3	Varuna River	DPR sent to NMCG, New Delhi
4	Varanasi	Varanasi (M Corp.)	Defence Colony Drain-A	untapped	0.6	Varuna River	DPR sent to NMCG, New Delhi
5	Varanasi	Varanasi (M Corp.)	Defence Colony Drain-B	untapped	1.2	Varuna River	DPR sent to NMCG, New Delhi
6	Varanasi	Varanasi (M Corp.)	Bhawanipur Drain/ Kohilawaveer Baba	untapped	0.9	Varuna River	DPR sent to NMCG, New Delhi
7	Varanasi	Varanasi (M Corp.)	Kashiram Awas Drain-I	untapped	3	Varuna River	DPR sent to NMCG, New Delhi
8	Varanasi	Varanasi (M Corp.)	Phulwariya Drain	Tapped	8.2	Varuna River	Tapped at 140 MLD STP Deenapur
9	Varanasi	Varanasi (M Corp.)	Kashiram Awas Drain-II	untapped	0.5	Varuna River	DPR sent to NMCG, New Delhi
10	Varanasi	Varanasi (M Corp.)	Central jail drain	Tapped	14.5	Varuna River	Tapped at 140 MLD STP Deenapur
11	Varanasi	Varanasi (M Corp.)	Bheemnagar Drain-1	Tapped	0.75 (appx flow)	Varuna River	Tapped at 140 MLD STP Deenapur
12	Varanasi	Varanasi (M Corp.)	Bheemnagar Drain-2	untapped	0.55	Varuna River	Action plan shall be prepare after desilting and condition assessment of interceptor sewer line
13	Varanasi	Varanasi (M Corp.)	Sadar Bazaar Drain	Tapped	3.5	Varuna River	Tapped at 140 MLD STP Deenapur
14	Varanasi	Varanasi (M Corp.)	Khatikan Mohalla Drain	Tapped	0.5 (appx flow)	Varuna River	Tapped at 140 MLD STP Deenapur
15	Varanasi	Varanasi (M Corp.)	Shastri Ghat drain	Tapped	5 (appx flow)	Varuna River	Tapped at 140 MLD STP Deenapur
16	Varanasi	Varanasi (M Corp.)	Ardali bazar drain	Tapped	7	Varuna River	Tapped at 140 MLD STP Deenapur
17	Varanasi	Varanasi (M Corp.)	PWD office drain-1	untapped	0.3	Varuna River	Action plan shall be prepare after desilting and condition assessment of interceptor sewer line
18	Varanasi	Varanasi (M Corp.)	PWD office drain-2	untapped	0.5	Varuna River	Action plan shall be prepare after desilting and condition assessment of interceptor sewer line
19	Varanasi	Varanasi (M Corp.)	Khajuri drain	Tapped	2.2	Varuna River	Tapped at 140 MLD STP Deenapur
20	Varanasi	Varanasi (M Corp.)	Raja Bazar Drain	Tapped	2.5	Varuna River	Tapped at 140 MLD STP Deenapur
21	Varanasi	Varanasi (M Corp.)	Jagatveer Dih Baba Mandir Drain	Tapped	2 (appx flow)	Varuna River	Tapped at 140 MLD STP Deenapur
22	Varanasi	Varanasi (M Corp.)	Drain-25	Tapped	1 (appx flow)	Varuna River	Tapped at 140 MLD STP Deenapur

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परियोजना प्रबन्धक
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23	Varanasi	Varanasi (M Corp.)	Teliabag Drain	Tapped	40.3	Varuna River	Tapped at 140 MLD STP Deenapur
24	Varanasi	Varanasi (M Corp.)	Drain-27	untapped	1 (appx flow)	Varuna River	Action plan shall be prepare after desilting and condition assessment of interceptor sewer line
25	Varanasi	Varanasi (M Corp.)	Hukul Ganj Drain	Tapped	1.15	Varuna River	Tapped at 140 MLD STP Deenapur
26	Varanasi	Varanasi (M Corp.)	Drain-29-A	untapped	0.72	Varuna River	Action plan shall be prepare after desilting and condition assessment of interceptor sewer line
27	Varanasi	Varanasi (M Corp.)	Drain-29-B	untapped	0.82	Varuna River	Action plan shall be prepare after desilting and condition assessment of interceptor sewer line
28	Varanasi	Varanasi (M Corp.)	Bhagwa / sarang talab drain	Tapped	3.9	Varuna River	Tapped at 140 MLD STP Deenapur
29	Varanasi	Varanasi (M Corp.)	Nai Basti Drain	Tapped	2	Varuna River	Tapped at 140 MLD STP Deenapur
30	Varanasi	Varanasi (M Corp.)	Nakhi Drain	Tapped	3	Varuna River	Tapped at 140 MLD STP Deenapur
31	Varanasi	Varanasi (M Corp.)	Hidayat Nagar drain	Tapped	1.5 (appx flow)	Varuna River	Tapped at 140 MLD STP Deenapur
32	Varanasi	Varanasi (M Corp.)	Tinpuliya Drain	Tapped	2.58	Varuna River	Tapped at 140 MLD STP Deenapur
33	Varanasi	Varanasi (M Corp.)	Shailputri Drain	Tapped	5.5	Varuna River	Tapped at 140 MLD STP Deenapur
34	Varanasi	Varanasi (M Corp.)	R/b Near old bridge Drain	untapped	0.4	Varuna River	DPR sent to NMCG, New Delhi
35	Varanasi	Varanasi (M Corp.)	Jalalipura drain	untapped	4.5	Varuna River	DPR sent to NMCG, New Delhi
36	Varanasi	Varanasi (M Corp.)	Narokhar Drain	Partially tapped	10.94	Varuna River	120 MLD STP Goithaha
37	Varanasi	Varanasi (M Corp.)	Khajuria Hanuman Mandir Drain	untapped	0.8	Varuna River	DPR sent to NMCG, New Delhi
38	Varanasi	Varanasi (M Corp.)	Konia Ramlila Mandir drain	untapped	0.8	Varuna River	DPR sent to NMCG, New Delhi
39	Varanasi	Varanasi (M Corp.)	Vijaypura Konia Drain	untapped	0.75	Varuna River	DPR sent to NMCG, New Delhi
40	Varanasi	Varanasi (M Corp.)	Salarpur Dipo colony Drain	untapped	2.5	Varuna River	DPR sent to NMCG, New Delhi
41	Varanasi	Varanasi (M Corp.)	Salarpur Mangraha baba drain	untapped	1.32	Varuna River	DPR sent to NMCG, New Delhi
42	Varanasi	Varanasi (M Corp.)	Mohan Katra Drain	untapped	6.82	Varuna River	DPR sent to NMCG, New Delhi
43	Varanasi	Varanasi (M Corp.)	Konia Bypass Drain	untapped	40	Varuna River	DPR sent to NMCG, New Delhi

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परियोजना प्रबन्धक
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उ०प्र० जल निगम (ग्रामीण), वाराणसी

STATUS REPORT OF TAPPED DRAINS IDENTIFIED IN DISTRICT OF VARANASI AND CHANDAULI MEETING

A) River Ganga –

In river Ganga at Varanasi & Chandauli, 33 drains has been identified in which 30 drains falls in District Varanasi and 03 Drains falls in District Chandauli. Out of 33 drains, 26 drains are tapped and 07 drains are partially tapped or untapped. After completion of 55 MLD STP Bhagwanpur (STP commission on December,2025) 02 drains namely Assi/Nagwa drains are tapped. At present 05 drains are are untapped. Detailed is as follows-

Sl. No.	Name of Drain	Tapped/ Partially tapped/ untapped	Discharge (MLD)	Final disposal (River)	Remarks
1	Balua Ghat Drain	Tapped	0.13	Ganga River	Tapped to 10 MLD STP Ramnagar
2	Shakti Ghat Drain	Tapped	0.4	Ganga River	Tapped to 10 MLD STP Ramnagar
3	Salotri Ghat Drain	Tapped	0.34	Ganga River	Tapped to 10 MLD STP Ramnagar
4	Hanuman Ghat Drain	Tapped	0.09	Ganga River	Tapped to 10 MLD STP Ramnagar

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5	RambagGhat Drain	Tapped	8.2	Ganga River	Tapped to 10 MLD STP Ramnagar
6	SamneGhat Drain	Tapped	1.17	Ganga River	Tapped to 50 MLD STP Ramana
7	Shivala Drain	Tapped	5	Ganga River	Tapped to 80 MLD STP Dinapur
8	Harishchandra Drain	Tapped	2.5	Ganga River	Tapped to 80 MLD STP Dinapur
9	Mansarovar Drain	Tapped	4.5	Ganga River	Tapped to 80 MLD STP Dinapur
10	Pandey Ghat Drain	Tapped	30	Ganga River	Tapped to 80 MLD STP Dinapur
11	Dr. R. P. Ghat Drain	Tapped		Ganga River	Tapped to 80 MLD STP Dinapur
12	Meer Ghat Drain	Tapped		Ganga River	Tapped to 80 MLD STP Dinapur
13	LalitaGhat Drain	Tapped	4.5	Ganga River	Tapped to 80 MLD STP Dinapur
14	JalasenGhat Drain	Tapped		Ganga River	Tapped to 80 MLD STP Dinapur
15	ManikarnikaGhat Drain	Tapped		Ganga River	Tapped to 80 MLD STP Dinapur

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16	SankathaGhat Drain	Tapped	1.5	Ganga River	Tapped to 80 MLD STP Dinapur
17	Mehta Ghat Drain	Tapped		Ganga River	Tapped to 80 MLD STP Dinapur
18	Ram Ghat Drain	Tapped		Ganga River	Tapped to 80 MLD STP Dinapur
19	PanchgangaGhat Drain	Tapped		Ganga River	Tapped to 80 MLD STP Dinapur
20	Brahma Ghat Drain	Tapped		Ganga River	Tapped to 80 MLD STP Dinapur
21	Lal Ghat Drain	Tapped		Ganga River	Tapped to 80 MLD STP Dinapur
22	TrilochanGhat Drain	Tapped	4.5	Ganga River	Tapped to 80 MLD STP Dinapur
23	Teliya Drain	Tapped	2.8	Ganga River	Tapped to 80 MLD STP Dinapur
24	Bhainsasur Drain	Tapped	0.4	Ganga River	Tapped to 80 MLD STP Dinapur
25	Rajghat Drain (small)	Tapped	0.2	Ganga River	Tapped to 80 MLD STP Dinapur
26	Rajghat Drain/Rajghat Outfall/Khirkiya	Tapped	0	Ganga River	Tapped to 80 MLD STP Dinapur
27	Asi/ Nagwa Drain	Tapped	78	Ganga River	Tapped to 50 MLD STP Ramna and 55 MLD STP Bhagwanpur, Varanasi
28	Nakkha Drain	Tapped	05	Ganga River	Tapped to 55 MLD STP Bhagwanpur, Varanasi

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Untapped Drain-

Sl. No.	Name of Drain	Tapped/ Partially tapped/ untapped	Tapping Status	Discharge (MLD)	Final disposal (River)	Concerned Department	Working agency	Details of Project & Budgetary allocation	Timeline for Completion	Interim Measures for Partially Tapped or Untapped drain	Remarks
1	Sujabad Drain (Ghatwani Mata Mandir Drain)	Untapped		4.5	Ganga River	Municipal Corporation, Varanasi	UPJN(Urban)	Construction of 07 MLD STP with sewer network and house connections at Sujabad Fund Allotted	26-May	Tender has been invited for Phytoremediation.	Work in Progress
2	Sujabad Drain (Shayar Mata Mandir Drain)	Untapped			Ganga River						
3	Ghuraha Drain, Ram Nagar, Chandauli	Untapped		-	Ganga River	Varanasi Development Authority	Varanasi Development Authority	VDA has informed vide letter no. 601, date 10.07.2025 that work order has been issued to U.P. Jal Nigam (Rural) for construction/installation of STP of 350 KLD capacity in Ramnagar Housing Scheme.	-	-	VDA has prepared an estimate of Rs 53,24,750.00 by IIT BHU, Varanasi for construction/installation of STP of 350 KLD capacity in Ramnagar Housing Scheme and vide letter dated 29.04.2025 has requested to Executive Engineer, UPJN (R), Varanasi for construction and operation of said STP.
4	Railway Nala, Pt DP Nagar, Chandauli	Untapped		13	Ganga River	Namami Gange & Rural Water Supply Department	UPJN(U)	Construction of 45 MLD STP at Vill. Rauna. Approval of Project granted by NMCG on 22-01-2025	21 months after Bidding period of appx. 06 months (Technical tender opened on 08.10.2025)	Bio-remediation is being done	
5	Ganda Nala, Pt DP Nagar, Chandauli	Untapped		12	Ganga River						

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B) **River Varuna**– In river Varuna, 43 drains has been identified in which 19 drains are tapped and 24 drains are partially tapped or untapped.

Sl. No.	Name of Drain	Tapped/ Partially tapped/ untapped	Discharge (MLD)	Final disposal (River)	Remarks
1	Raja Bazar Drain	Tapped	2.5	Varuna River	Tapped to 140 MLD STP Deenapur
2	NakkhiGhat Drain	Tapped	3.0	Varuna River	Tapped to 140 MLD STP Deenapur
3	NaiBasti	Tapped	2.0	Varuna River	Tapped to 140 MLD STP Deenapur
4	Ordely Bazar Drain	Tapped	7.0	Varuna River	Tapped to 140 MLD STP Deenapur
5	Banaras Drain No.-5	Tapped	0.5	Varuna River	Tapped to 140 MLD STP Deenapur

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6	Phulwariya Drain	Tapped	8.2	Varuna River	Tapped to 140 MLD STP Deenapur
7	Sadar Bazar Drain	Tapped	3.5	Varuna River	Tapped to 140 MLD STP Deenapur By UP Irrigation Department
8	Bhagwa drain /SarangTalab Drain	Tapped	3.9	Varuna River	Tapped to 140 MLD STP Deenapur By UP Irrigation Department
9	Teliya Bag Drain	Tapped	40.3	Varuna River	Tapped to 140 MLD STP Deenapur By UP Irrigation Department
10	Central Jail Drain	Tapped	14.5	Varuna River	Tapped to 140 MLD STP Deenapur By UP Irrigation Department
11	Khajury Colony Drain	Tapped	2.2	Varuna River	Tapped to 140 MLD STP Deenapur By UP Irrigation Department
12	Hukulganj Drain	Tapped	1.15	Varuna River	Tapped to 140 MLD STP Deenapur By UP Irrigation Department

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13	Bheemnagar Drain-1	Tapped	0.75	Varuna River	Tapped to 140 MLD STP Dinapur by U.P. Irrigation dep.
14	ShastriGhat drain	Tapped	5	Varuna River	Tapped to 140 MLD STP Dinapur by U.P. Irrigation dep.
15	JagatveerDih Baba Mandir Drain	Tapped	2	Varuna River	Tapped to 140 MLD STP Dinapur by U.P. Irrigation dep.
16	Drain-25	Tapped	1	Varuna River	Tapped to 140 MLD STP Dinapur by U.P. Irrigation dep.
17	Hidayat Nagar drain	Tapped	1.5	Varuna River	Tapped to 140 MLD STP Dinapur by U.P. Irrigation dep.
18	Tinpuliya Drain	Tapped	2.58	Varuna River	Tapped to 140 MLD STP Dinapur by U.P. Irrigation dep.
19	Shailputri Drain	Tapped	5.5	Varuna River	Tapped to 140 MLD STP Dinapur by U.P. Irrigation dep.

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Note: Before year 2021, there were 14 major notified drains falling into River Varuna. 13 of these drains were tapped to 140 MLD Chaukaghat MPS (alongwith 04 other minor non-notified drains) by U.P. Irrigation Department through Riverfront Development Project under State Sector program in year 2021. However, after implementation, the project could not be handed over to Varanasi Municipal Corporation and in absence of maintenance, most of the drains are overflowing resulting in increased pollution load in the river. In year 2021, area under ambit of Varanasi Municipal Corporation was increased from 86 SQKM to 182 SQKM after which one major drain viz. Durga drain came within Municipal limit for which DPR for I&D and STP was submitted to NMCG in compliance to orders issued by Hon'ble NGT in matter of OA 128/2021 Saurabh Tiwari vs Union of India & Others. Issue of overflow from drains tapped by U.P. Irrigation Deptt was brought to attention of the State Govt. and several meetings were held under chairmanship of Chief Secretary, GoUP to resolve the issue considering various aspects which were also attend by officials from NMCG. In the last meeting held under chairmanship of Chief Secretary, GoUP on 19.12.2024, instructions were issued to Varanasi Municipal Corporation to take over the pipeline and if needed, raise demand for suitable budgetary provisions from state for operation and maintenance of the same. The Irrigation Department, Varanasi has handover the Varuna Interceptor Project to the Municipal Corporation, Varanasi on 18.10.2025.


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UP Jal Nigam (Urban) is proposed to execute the works with Rs 7.15 Cr for desilting and condition assessment of Varuna interceptor sewer line (which was laid down by Irrigation department in Year 2021). Further, for monitoring of said work, the District Magistrate, Varanasi vide letter dated 27.10.2025 has constituted 12 member inter-departmental committee. .

Further, Municipal Corporation, Varanasi has released an amount of Rs 7.15 Cr to UP Jal Nigam (Urban) on 05.11.2025 and UP Jal Nigam (Urban) has invited E-tender for desilting and condition assessment of Varuna interceptor sewer line on 29.10.2025. The technical bid for the same is schedule to be open on 29.11.2025.

UNTAPPED DRAINS IDENTIFIED IN DISTRICT OF VARANASI MEETING TO RIVER VARUNA.

S. No.	Name of Drain	Tapped/ Partially tapped/ untapped	Discharge (MLD)	Final disposal (River)	Concerned Department	Working agency	Remarks
1	2	3	4	5	6	7	11
1	Narokhar Drain	Partially Tapped	7.5	Varuna River	Municipal Corporation, Varanasi	UP JN (Urban)	Partially tapped to 120 MLD STP Goithaha. Presently all effluent of this STP also flow in this drains because of which complete tapping is not Possible. Project for Separate effluent line is submitted to NMCG for approval.
2	Durga/Daniyal/ Lohta Drain	Untapped	37	Varuna River	Namami Gange & Rural Water Supply Department	UPJN(Rural)	Letter of award issued for construction of 60 MLD STP

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3	KashiramAwas Drain-1 / Chamrautha Drain	Untapped	3	Varuna River	Municipal Corporation Varanasi	UP JN (Urban)	Project Manager, U.P. Jal Nigam (Rural) has informed that DPR submitted in NMCG on January, 2026
4	Mashini Veerbaba Drain -A	Untapped	2.5	Varuna River	Municipal Corporation Varanasi	UPJN(R)	Project Manager, U.P. Jal Nigam (Rural) has informed that DPR submitted in NMCG on January, 2026
5	Mashini Veerbaba Drain-B	Untapped	1.3	Varuna River	Municipal Corporation Varanasi	UPJN(R)	Project Manager, U.P. Jal Nigam (Rural) has informed that DPR submitted in NMCG on January, 2026
6	Defence Colony Drain-A	Untapped	0.6	Varuna River	Municipal Corporation Varanasi	UPJN(R)	Project Manager, U.P. Jal Nigam (Rural) has informed that DPR submitted in NMCG on January, 2026
7	Defence Colony Drain-B	Untapped	1.2	Varuna River	Municipal Corporation Varanasi	UPJN(R)	Project Manager, U.P. Jal Nigam (Rural) has informed that DPR submitted in NMCG on January, 2026
8	Bhawanipur Drain/ Kohilawaveer Baba	Untapped	0.9	Varuna River	Municipal Corporation Varanasi	UPJN(R)	Project Manager, U.P. Jal Nigam (Rural) has informed that DPR submitted in NMCG on January, 2026
9	KashiramAwas Drain-II	Untapped	0.5	Varuna River	Municipal Corporation Varanasi	UPJN(R)	Project Manager, U.P. Jal Nigam (Rural) has informed that DPR submitted in NMCG on January, 2026
10	Bheemnagar Drain-2	Untapped	0.55	Varuna River	Municipal Corporation Varanasi	UPJN(R)	Project Manager, U.P. Jal Nigam (Rural) has informed that DPR submitted in NMCG on January, 2026

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11	PWD office drain-1	Untapped	0.3	Varuna River	Municipal Corporation Varanasi	UPJN(R)	Project Manager, U.P. Jal Nigam (Rural) has informed that DPR submitted in NMCG on January, 2026
12	PWD office drain-2	Untapped	0.5	Varuna River	Municipal Corporation Varanasi	UPJN(R)	Project Manager, U.P. Jal Nigam (Rural) has informed that DPR submitted in NMCG on January, 2026
13	Drain-27	Untapped	1	Varuna River	Municipal Corporation Varanasi	UPJN(R)	Project Manager, U.P. Jal Nigam (Rural) has informed that DPR submitted in NMCG on January, 2026
14	Drain-29-A	Untapped	0.72	Varuna River	Municipal Corporation Varanasi	UPJN(R)	Project Manager, U.P. Jal Nigam (Rural) has informed that DPR submitted in NMCG on January, 2026
15	Drain-29-B	Untapped	0.82	Varuna River	Municipal Corporation Varanasi	UPJN(R)	Project Manager, U.P. Jal Nigam (Rural) has informed that DPR submitted in NMCG on January, 2026
16	R/b Near old bridge Drain	Untapped	0.4	Varuna River	Municipal Corporation Varanasi	UPJN(R)	Project Manager, U.P. Jal Nigam (Rural) has informed that DPR submitted in NMCG on January, 2026
17	Jalalipura drain	Untapped	4.50	Varuna River	Municipal Corporation Varanasi	UPJN(R)	Project Manager, U.P. Jal Nigam (Rural) has informed that DPR submitted in NMCG on January, 2026
18	Khajuriya Hanuman Mandir Drain	Untapped	0.80	Varuna River	Municipal Corporation Varanasi	UPJN(R)	Project Manager, U.P. Jal Nigam (Rural) has informed that DPR submitted in NMCG on January, 2026
19	Konia Ramlila Mandir drain	Untapped	0.80	Varuna River	Municipal Corporation Varanasi	UPJN(R)	Project Manager, U.P. Jal Nigam (Rural) has informed that DPR submitted in NMCG on January, 2026

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20	Vijaypura Konia Drain	Untapped	0.75	Varuna River	Municipal Corporation Varanasi	UPJN(R)	Project Manager, U.P. Jal Nigam (Rural) has informed that DPR submitted in NMCG on January, 2026
21	Salarpur Dipo colony Drain	Untapped	2.5	Varuna River	Municipal Corporation Varanasi	UPJN(R)	Project Manager, U.P. Jal Nigam (Rural) has informed that DPR submitted in NMCG on January, 2026
22	Salarpur Mangraha baba drain	Untapped	1.32	Varuna River	Municipal Corporation Varanasi	UPJN(R)	Project Manager, U.P. Jal Nigam (Rural) has informed that DPR submitted in NMCG on January, 2026
23	Mohan Katra Drain	Untapped	6.82	Varuna River	Municipal Corporation Varanasi	UPJN(R)	Project Manager, U.P. Jal Nigam (Rural) has informed that DPR submitted in NMCG on January, 2026
24	Konia Bypass Drain	Untapped	40	Varuna River	Municipal Corporation Varanasi	UPJN(R)	Project Manager, U.P. Jal Nigam (Rural) has informed that DPR submitted in NMCG on January, 2026

Note - PFR (Pre Feasibility Report)

C- SEWAGE EFFLUENT

In river Ganga at Varanasi & Chandauli, 33 drains has been identified in which 30 drains falls in District Varanasi and 03 Drains falls in District Chandauli. The total domestic sewage generation from Municipal corporation limit, Varanasi is approximate-522 MLD and approximate-30 MLD form Pt. Deen Dayal Upadhaya Nagar, Chandauli.

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EXISTING TREATMENT FACILITIES

There are total 08 STP in Varanasi are operational with cumulative capacity of 420 MLD. Details of these STPs are below:

Location of STP	Installed Capacity (MLD)	Operated By	Current Utilization (MLD) & (Percentage)	Utilization Percentage
Dinapur	140	UP Jal Nigam (Urban), Varanasi	130-135	96%
Dinapur	80	UP Jal Nigam (Urban), Varanasi	80	100%
Goitha	120	UP Jal Nigam (Urban), Varanasi	60-65	54%
Bhagwanpur	08	UP Jal Nigam (Rural), Varanasi	8.0	100%
Bhagwanpur	55	UP Jal Nigam (Rural), Varanasi	40	70%
Ramna	50	UP Jal Nigam (Rural), Varanasi	50	100%
Ramnagar	10	UP Jal Nigam (Rural), Varanasi	9.5	95%
BLW	12	BLW	6 MLD	50 %
Total	475 MLD	-	339.5 MLD	

D- STATUS OF THE SEWERAGE NETWORK AT VARANASI

The total houses identified for providing sewer network are 414809. As off now 156300 houses were provided sewer connection and connection work under progress for 3981 houses of Suzabad Zone which shall be completed by May, 2026. For other sewerage works, survey has been completed

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and Detailed Project Report (DPR) is under preparation which shall be completed in 30 months after G.O. The cost of the project is 5662.42 Cr.

No. of Houses identified for sewer connection	No. of Houses Provided for sewer connection	No. of Houses under progress for sewer connection	Concerned Department	Working agency	Details of Project & Budgetary allocation	Timeline for Completion	Remarks
414809	156300	3981	Municipal Corporation, Varanasi	UP JN (U)	5662.42 Cr		Suzabad Sewerage zone is under construction and work of 3981 connections shall be completed by May 2026. DPR for other than Suzabad is under preparation.

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